THE BUDGET (GENERAL), 1991-92— Contd.

SHRI TINDIVANAM G. VENKATRA-MAN (Tamil Nadu): Madam Deputy Chairman, the Budget presented by the hon. Finance Minister literally hits below the belt of the poor and the middle class people in various aspects of their life. The Finance Minister has stressed the dismal economic condition prevailing in our country and the correction that has to be made at once.

[(The Vice-Chairman, SHRI BHASKAR ANNAJI MASODKAR) in the Chair]

Sir, the action that the Finance Minister has taken in the Budget pioposals by hiking the prices of petroleum products like motor spirit, domestic LPG and aviation fuel by 20 per cent will add fuel to the fire of inflation. This above increase will have its impact in the rise of transport cost, and as a result of which the articles of daily use required by all classes of citizens will further have a, heavy rise. The commitment of the Congress Party that the soaring price rise will be contained in 100 days has become a flop in this Budget. The Railway freight as well as the fares that were hiked in the Railway Budget will also increase the cost of transporting goods and materials which include food materials as well. This will certainly reflect on the price line which will be an additional burden to the common man. Of course, kerosene is not taxed further and thereby the-Minister has exhibited his mercy to the poor man. About unearthing black money none of the 21 schemes to unearth black money has given the desired result. Yet, a new scheme has been announced whereby the Government has given a last chance to tax-evaders to redeem themselves. Although no Bill has been introduced in this connection, the proposal seems to be that on or before 30th November, a person will have to deposit his undeclared income with the National Housing Board which will use 40 per cent of such a deposit to create a housing fund, leaving the balance to be withdrawn by the depositor according to the scheme to be prepared. There will be no question regarding the source of income from these

entrants, and the amount will be the depositor's white money. So, the Government is canvassing to persons to get their black money chnaged into white money through this scheme in the Budget, It is doubful even at the outset whether this scheme will be a successful one and yield better results. A person who is not a dishonest tax payee may feel it advantageous to make a deposit whenever his current income is of such an order as to attract the maximum marginal rate. The rate of 40 per cent being much lower than the present 57.5 per cent, the maximum maginal rate, he may feel induced to come under the proposed scheme and pay a lesser amount of tax. Sir, a similar scheme introduced in 1973 was not found to be effective. Section 2/3 A of the Income-tax Act enables an assessee to approach the Commissioner of Income-tax and relieve him from penal consequences when he declares his full income and co-operates with the Department. But this approach can be made only once. It is proposed to give such a person one extra chance.

Sir, one substantial change in the direct taxes has been the incease of the corporate tax from the erstwhile 40 per cent and 45 per cent to 50 per cent respectively. Together with the surcharge, the

total revenue will be 51.75 1.00 P.M. per cent and 57.5 per centrespectively. A large part of the increased direct tax revenue of Rs. 2139 crores would come from this increase. From the recent publications of the unaudited results of a large number of companies it is found that generally the corporate sector has been showing substantial increase in profits. It is felt that the corpoarte sector will not be badly hurt by the extra tax, and further, that to check inflation increased taxation is one of the classical remedial methods.

For the non-corporate tax-payer, continuation of the existing rates should be welcome. In fact, there was an apprehension that there would be an increase in rates in their cases too.

I may submit that some of the proposals in the budget indicate the Government had completely surrendered to the International Monetary Fund and the [Shri Tindivanain G, Venkatraman]

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multinationals. This budget is bound to affect all sections of poor classes as also farmers by and large. The withdrawal of subsidy on fertilizers is a retrogale step, I should say, in the realm of Indian agriculture. This reversal of policy will, to a great extent, affect agricultual production. Now the House has witnessed all the fretilizers have gone underground and are sold at a very high rates. The farmers' interests are at stake. They are not able to get fertilizers in this agricultural production season. 1 hope the Finance Minister will look into it and proper steps will be taken to withdraw the reversal order of taking away this subsidy.

The call for multinationals investment and the proposals found in this budget will in all probability cripple public sector, adversely affect small scale units, leading to unemployment which is already looming large in the Indian economy.

On account of the increase in the cost of fertilizers because of withdrawal of subsidies, the farmers will be hard hit in their production. The cost of food items should and must inevitably go up.

The Finance Minister himself said that the Budget will cause inflation for the next three years. The budget proposals have failed to fulfil the election manifesto.

The Congress (I) manifesto had assured that the prices of petroleum products which were hiked in October last year, would be rolled back to the pre-Gulf crisis level. Though he raised the prices of petrol, liquified petroleum gas (LPG) and aviation turbine fuel (ATF) by 20 per cent and other petroleum products by 10 percent, the prices of diesel and kerosene for domestic consumers were reduced by 10 per cent. It means 50 per cent roll back in relation to the increase in the prices that came into effect on 15 th October, 1990.

By reducing non-Plan expenditure by 10 per cent the Government, the Finance Minister said, has fulfilled one important promise. In reality, however, this is not really so since the manifesto clearly said that non-Plan expenditure, including interest payments, will be brought down by 10 per cent. Thus, if interest payments are taken into account along with the outlay for our areas of non-Plan spending, the expenditure has not been reduced by 10 per cent but only by about 5 per cent.

The Finance Minister made a reference to areas of special emphasis which were identified by the Congress (I) manifesto for your strategy development". These areas, according to the Finance Minister are substantial augmentation of employment programmes, construction of dwelling units for the weaker sections and expansion of irrigation facilities. The Finance Minister is confident that the above startegy will channel investment into rural areas and particularly for the benefit of the poor.

However, the budgetary support to the rural development of Rs. 3508 crores as against last year's allocation of Rs. 296' crores would mean a substantial climb-down, implying that the Government does not have adequate funds to cater to its areas of special emphasis. Further, of his outlay, the Finance Minister has allocated Rs. 2100 crores to employment programmes which will provide nearly 900 million mandays of employment.

The Government should mobilise savings through giving tax exemptions to bank deposits. This would mop up a lot of the floating liquidity, both black and white, and thus curb inflation. High tariffs and quantitative restrictions on imports can only be neutralised subject to domestic industry being given time to become competitive in the world. Focus in the Budget to promote and increase both domestic and external trade is the surest way to provide additional employment to our poor and needy people. Incentive and profits of export trade must increased in the Budget. Unless exports become a strong driving force within reasonable time, economic grawth does not take place. The Budget of 1991-92 has not only to effect a steep reduction in fiscal deficit and set pace for structural reforms but also provide incentives for foreign and NRI investment with due safeguards built into the policy framework. The economic outlook, however, is far from rosy. The behaviour of monsoon, erratic so far. may not help to bring down inflation in the near future, and (he import curbs in the wake of foreign exchange crisis has already led to a downturn in industrial production which suffered a setback in (he later half of 1990-91. With (he slowing down of performance infrastructural sectors, especially oil and electricity, higher lending rates and a general credit squeeze as part of demand managemnet, would also tend to slow down economic growth in 1991-92.

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Finally, I would like to say that the common man now feels the pinch of the sympathy vole exercised by him.

Thank you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Shri Hari Singh, not here. Shri S. P. Mishra.

SHRI SHIV PRATAP MISHRA (Uttar Pradesh): Mr. Vice-Chairman, I am deeply conscious of the honour accorded to me in allowing me to speak on the Budget 1991-92 in this august House today. This Budget has been dedicated by the Finance" Minister to the ablaze memory of our beloved leader, late Shri Rajiv Gandhi whose martyrdom for the sake of unity of our country cannot be forgotten.

There is a deficit of Rs. 7719 crore in this Budget in this critical time when the Finance Minister has presented this Budget. This critical time can be compared to> the time of France in the 16th century when Louis XVI was the emperor, when there was no law and order and the treasury was empty. There was no awareness of the problems of the people. This critical time can also be compared .with the time of Gupta Empire which is considered to be golden age in our history. But because of foreign invaders, Gupta rulers lost their glory which was restored by Samud-ra

So, I can say that in this critical time when our foreign exchange reserve has reached the point of nullity, we are facing (he problem of unaccounted mottey to the

tune of Rs. 80,000 crores being generaied every year. The Finance Minister has brought some measures to check this menace and he has introduced schemes to invite inflow of foreign exchange. He has proposed two schemes, one for the NRIs investment here and ths second scheme which is to be introduced by the State Bank of India as National Development Bonds for a term of 5 gears. Under this scheme, foreign money can be invested and that will be immune from the provisions of direct tax laws and regulations. So we expect inflow of foreign exchange. The Finance Mimster has also tried to unearth black money by giving another chance to people 'o bring out black money for the purpose of public use. He has also recommended that if it is deposited in the National Housing Bank, only 40 per cent of it will be subject to deduction as levy and the rest 60 per cent can be returned.

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India has been based on agriculture since the ancient times as we learn from what Megasthanese said during his visit to India during the time of Chandragupta Maurya. Hosoned agricuisurists were known as Agrahara. But he has, drastically cut the subsidy on fertiliser and most of the fertiliser plants in U.P. as well as in the rest of India are closed down like, for example, the Gorakhpur Fertiliser Plant. It was giving substantial quantity of fertiliser to the nation. The Finance Minister was telling the other day that as he was very busy in office, his wife should not be angry. So, he has exempted ufenils from excise levy. But he has increased the price on cooking gas and sugar. As a result, the women of India are; in distress. As the Finance Ministar likes to keep his wife happy, he should also see" to it that all the housewives in this coifn-try are happy by wehdcawing the price hike on cooking gas and sugar.

He has also invited the multinationals is invest more than 51 per cnet in India— I am not worried even if it is 100 per cent. At this time, when there is a financial crisis, we do need foreign exchange. Therefore, he has taken such measures. Without money a nation cannot rise. Here, the country is in a dilemma'. I am very sure that, aftzr some time, we

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will come out of this cirsis and incease our foreign exchange reserves. we will also be able to unearth the black money Here, I would like to give a warning.

The East India Company came to India for trading. Also, the Portuguese and the French came only for trading. Under the guise of doing trading, they took over the entire country in their hands. We should not be subjected to this slavery again. Our geat leaders shed their blood to free India. So, we should keep a watch on them. If we take corrective measues, I think there will be no dearth of foreign exchange. With these observations, I support this Budget. Thank vou.

'SMT. M1RA DAS (Orissa): Mr. Vice-Chairman Sir, I rise to oppose The Budget (General) 1991-92 Presented by our honourable Minister of Finance Dr. Manmohan Singh, who is an internationally famous economist. The people of the country expected from him a revolutionary budget. But unfortunately he has disappointed the people by his budget. He could hardly go beyond the narrow political considerations while preparing his bugdet. It is clear that he has presented the budget more as a leader of the Congress Party than as an eminent economist.

Mr. Vice-Chairman Sir, I come from a village in Orissa. I know how less a rustic knows about the different aspects of Indian economy. The people of rural India do not know any thing about the terms like "shortage in foreign exchange", I.M.F. Loan" "the balance of payment crisis,". They are only concerned about maintaining their livelihood. They expect the government to provide minimum faci lities like health, education, transportation to them. But unfortunately the budget proposals ae totally silent about these things. The common-man is totally frust rated by the budget of our honourable Finance Minister. The hopes and aspira tion of people of India now moving like two parallel lines, which

"English translation, of the original speech delhered in Oriya.

wlli never meet the fulfilment. The budget proposals have given a serious blow to the hopes of the common-man.

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Mr. Vice-chairman Sir, this is a totally directionless budget. The honourable Finance Minister's anxiety to shift the blame on the previous government for the Present economic crisis, is quite explicit in his budget speech. But I want to remind honourable Finance Minister that he cannot shrug off his share of responsibility for the present economic crisis that the country is facing today. He should not forget that he was holding key economic advisor posts under three former Prime Ministers of the Country. He has advised the former Prime Ministers on the condition of Indian economy from tinie to time. I apprehend whether he was quite honest and impartial while giving advice to the former Prime Ministers on important economic matters. Had he done his duty as economic advisor sincerely the economy of the country would not have been in shambles today. Now the people of the country have developed serious doubts about the sincerity of the honourable Finance Minister's efforts to bring back the economy of the country back on rails.

Mr. Vice-Chairman Sir, the honourable Finance Minister has been very cruel on the farmers. The forty per cent hike in the fertiliser price will give a death blow to the farming community. The withdrawal of fertiliser subsidy will certainly affect the small and medium farmers in the rural areas. The farmers are not getting due price of his produce. This point has already been raised by the leader of the opposition Shri Jaipal Reddy. The government is giving a very low remunerative price for the agricultural produce. What the farmer earns from his land is hardly sufficient enough for the maintenance of his livelihood. The farmers in the rural area have to face harassment from moneylenders. I am sorry to say that the budget proposals are totally silent about waiving the loans of the people of lower income group.

Mr. Vice-Chairman Sir, our Janata Dal leader Shri V. P. Singh emphasised on the develop nent of agriculture. About 80 per cent of the people of our country depend upon agriculture for maintaining their livelihood. That is why ride government shoul declare the national agriculture policy,

Mr. Vice Chairman Sir the hike in the price of petrol will certainly fait the common man. This will further lead to price-rise. The public distribution system is very bad in rural area. Kerosene and sugar never reach the villagers. The corrupt owners of the Fair Price Shops exploit the common man. Effective steps should be taken to streamline the public distribution system. There is large scale black-marketing of sugar and Kerosene. In spite of the fact that you have not increased the price of Kerosene, the darkness in the houses of poor people will not be dispelled.

Mr. Vice-Chairman Sir, the members of the Congress Party are shedding tears over the assassination of Shri Rajiv Gandhi. I want to talk about a person from Orissa who was in power for a long ten years in the state. He is a former Chief Minister Of Orissa. I don't want to take his name. He has amassed a lot of wealth. When he was Chief Minister of Orissa he came with a novel idea of establishing one thousand industries in one thousand days. In order to materialise this idea he started distributing money to aspiring industrialists. But unfortunately his dream could not come true. Many industries were declared sick. Money was misused by the loanees. Only the buildings were there. There were no machinery in these buildings. The money could not be utilised properly. That is why I have serious doubts in my mind whether the money we are going to borrow from international financial institutions will be utilised properly.

Mr. Vice-Chairman Sir, I want to assure the honourable Finance Minister that the countrymen will never lag behind in Cooperating with the government to tide over the present financial

crisis, i want the honourable Finance Minister to assure the House that money which will be borrowed will be utilised properly. The people are ready to sacrifice their interest for the interest of the country.

Mr. Vice-Chairman Sir, the hon'ble Finance Minister has unnecessarily blamed the National Front government for the present economic crisis. In my opinion the crisis started from 1980 itself. The scheme of "Loan Mela" of the Present Congress government at the Centre is one of the reasons of the economic crisis. The Ministers, Under this scheme distributed money to undeserving people. These loans were never recovered. I do not find any justification in the criticism of member's of the Congress Party on the Loan Waiver Scheme of the National Front government. I am sure many small farmers were benefited by this scheme.

Mr. Vice-Chairman, Sir, the benefit which is proposed to be given to the fishermen by reducing the price of the thread of fishing not is praiseworthy. But I think the real benefit will go to a particular industrial House which is producing this thread. The budget will certainly hit the middle class. I am sorry to say that there has been no definite proposal in the budget for the unemployed youths of our country.

Mr. Vice-Chairman, Sir, our first Prime Minister Pt. Nehru had a dream. He wanted to industrialise India. He forgot the ground reality of our country. I don't blame him because he had his education from foreign schools and Colleges. His dream became a nightmare for the countrymen. It is foolishness to think of taking the country to 21st Century when 80 per cent of the people live below poverty line and people of Kalahandi die of starvation.

Mr. Vice-Chairman Sir, everybody admits that many of the country's problems are on account of our straying away from the principle of self-reliance. The budget has not spelt

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out clearly anything about self- employment. I oppose the budget once again.

Thank you.

THE VICE-CHAIRMAN (SHRI

BHASKAR ANNAJI MASODKAR): I must remind the Member that we are very short of time. The Finance Minister will begin his reply around three o'clock. We 'nave to finish this Several Members are there.

Mr. Vithalbhai Patel,

SHRI VITHALBHAI M.PATEL (Gujarat): He can reply at four o,clock. What is wrong in it?

Mr. Vice-Chairman, Sir, the Budget presented by. Mr. Manmohan Singh is a bold one, a daring one also. He has the courage to take unpopular decisions. let me tell you. Sir, that the Government, the paly and the leader have the courage to take unpopular lecisions can govern this country, can govern a country lihe India. In the interest of the sation they have done it. I have nothing against that.

But, certainly I am opposed to the increase of Rs. 10 in the price of a cylinder of gas. I strongly oppose this. I also strongly oppose the increase in the price of fertilizers. The Minister has other options He should have increased the duty on liquor by Rs. 10 to Rs. 15 per bottle. Nobody would have objected to it. But. lie should not have touched the gas the levy sugar and fertilizers. This is a very wrong step, and I hope that he will reconsider these things.

About another thing i want to warn the Central Government. Because of the way the bureaucracy is functioning in Delhi, the relation between the States and the Centre is going to be spoiled. Everything they want to centralise. Gas is produced in Gujarat. Crude oil is produced in Gujarat, But they will fix' the price.

,\lv State has no coal. It is getting coal from Madhya Pradesh. Now the coal linkage is going to be stopped. We are asking for gas to produce electricity. But they are refusing, hesitating, showing one reason or another. This wil) not be tolerated to future

Let me tell you, Mr. Vice-Chairman, Sir, my State, the only disciplined State, has never asked for autonomy. But because of the way in which the Centre is dealing with ihe State. the young people are angry with the Central Government. The demand for autonomy is taking root, in the minds of the young people in Gujarat.

About royalty, crude is produced in Gujarat We have to go with a begging bowl for royalty. Why should . we? When Mr. B. C. Roy was the Chief Minister of West Bengal, the Prime Minister Jawaharlal Nehru refused to increase the royalty on coal. Mr. B. C. Roy warned Nehru that he would cancel the lease. So, they had to increase it. The same thing the States will say now that they would cancel the lease if you do not increase the royalty.

We are producing salt. Sixty-two per "cent salt is produced in Gujarat. Why is the Salt Commissioner's office located in Jaipur where no salt is produced? Oil and gas are produced in Gujarat. Assam and Bombay High. Why is the ONGC Headquarters in Dehradun? What are the special reasons for keeping the OONGC Headquarters in Dehradun? If Mr. Manmohand Singh wants to curtail the Government expenses, he can do like this. Why should the ONGC bosses sit there? For taking their post daily a plane, a helicopter of the ONGC is coming to Delhi, why should the people bear such an expenditure? They can cut such an expenditure. Instead of keeping it at Dehradun, they can keep it in Delhi. They can keep it in Bombay also. In the same way my Stale asked for permission to issue Narmada Bonds to the NRIs. Here also the Minister. Shri Manmohan Singh, has

replied that the State Government has no right to issue bonds. I fail to understand what he is talking. To complete the Narmada project we have no money. The Gujarat NRIs are prepared to purchase the Narmada Bonds and the Central Government says it won't permit. Only the Central Government will do it. This type of confrontation of powers will divide the country. The Prime Minister should take note of it. I would also urge the Minister of State for Finance to please draw the attention of the Government on this. Today it is a smaller case. If day by day the Centre does like this, it is going to harm the Centre-State relations.

SHRI JAGESH DESAD (Maharashtra): They want the NRIs to pay in Rupee currency. Then they will benefit. When we are short of foreign exchange, by this method if it is to be given in the Rupee currency, whatever foreign exchange we get will be converted and it will be beneficial because our finances will be augmented. (Interruptions)

SHRI VITHALBHAI M. PATEL: Some NRIs have assured the Maharashtra Government that they are prepared to give edible oil. The Maharashtra Government has recommended to the Centre saving allow So and so to supply three lakh tonnes of edible oil. All money will be paid in foreign exchange by the NRIs. The NRIs say that the amount will be deposited for the edible oil in the Rupee currency with the Reserve Bank of India. Even here they say no. When you have no money to purchase oil. you have no dollar or foreign exchange, and when NRIs are prepared to spend for you and are prepared to give edible oil to the Maharashtra Government, even there the Government is not taking a decision for the last more than one year. Somebody says the Finance Secretary has objections. Why should the Finance Secretary object? This is still pending with the Central

Government. If this is the way the Central Government is going to function, a day will come when the Central Government will repent.

Now, I come to the public sector. I differ with Shri Desai on this. The public sector investment is about Rs. 1,25,000 crores. The private sector investment is Rs. 75,000 crores. Return from the private sector is more than 10 per cent whereas in the case of the public sector, it is one per cent. Don't take into account the excise duty and other things, Mr, Desai.... (Interruptions)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Desai Ji, the Finance Minister will take care of it.

VITHALBHAI M. Majority of the public sector is losing because of inefficiency. I can give one example. There is mill in Kanpur. This mill is losing about Rs. 8/- crores every year. Its accumulated loss is more than crores. The mill has 18000 workers. Out of this 5,200 workers have no works to do. The management want ed to retrench them. The UP Govern ment is not allowing it. For the last more than 15 years they are being paid without doing any job. If this is the way the public sector units are going to run, I don't think even God will save it. I give you another example. There is a National Bicycle, Bombay and a Ludhiana Cycle. The National Bicycle, Bombay is paying double more than workers than what the Ludhiana Cycle people are paying. How can National Bicycle Company complete with Ludhiana Cycle Company? They pay double the wages to the workers compared to what Ludhiana Cycle Company pays. So the Government will have to think twice before taking such a step. It should be stopped. They should link wae ges with productivity. If they do not link wages to the productivity, then, the country will go to dogs. In every public sec[Shri Vithalbhai M. Patel]

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tor undertaking you have to link wages with productivity; otherwise public sector units will not become viable, they cannot be revived and mey cannot stand on their own legs. First, ask the workers whether they want loan for reviving their unit. If they say, yes, only then help them; otherwise don't take the load on yourself. You will not be able to run the public sector units in the manner in which they are going now.

Why our coal industry is not producing more coal? In Australia, a coal worker can produce 16 tonnes of coal per day whereas in India, a coal worker cannot produce even 1 tonne per day but the expenditure is Rs. 104. In China, a coal worker produces 4 to 5 tonnes of coal and the expenditure is Rs. 24. Our machinery is also the same as that of Australia. Even then our coal production is less. Our people resort to strikes and Jock-oots. Until all these things are stopped, our coal industry will continue to incur losses.

Regarding population control, there is no serious effort on the part of the Gov ernment. I think the Government should take all political parties and leaders into confidence in tackling this problem. I do not suggest that we should emulate China in tackling this problem. In China, after the birth of one child, they do not admit the second child in the school and they dont even give ration card. We cannot do that here. But we should lay emphasis on small fa mily norm. We should tell them that after two children 'no third child". can encourage them to adopt this norm. Thank you. (Ends).

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Dr. Narreddy Thulasi Reddy, please be brief.

DR. NARREDY THULASI REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, I am going to speak in Telegu.

DR. NARREDDY THULASI REDDY (Andhra Pradesh):

◆English translation of the original speech delivered in Telugu.

Mr. Vice-Chairman Sir,

Our departed leaders like Mahatma Gandhiji, Jawaharlal Nehru, Sardar Patel had cherished dreams of establishing a democratic society, a just sociely. Such Philosophy and principles have been ignored and a hearty welcome is given to imperialistic, capitalistic and exploitative neo-colonialistic systems by this Budget, which I on behalf of my party am strongly opposing.

With the introduction of the Budget pro posals by the Congress government and the new industrial policy, India would be come a heaven for multinationals capita lists smugglers and anti-social ments. This government has troduced the Budget without consulting opposition parties and without any second thought, mortgaging the pros perity and future of India to the foreign nations. Black money holders will pur chase foreign currency and open indus tries in India and thus dictate the future of our country. This budget is a boon to those who have secret accounts in Swiss banks. If multi-nationals get settled down in our country, our country's state of af fairs would revert back to that period be fore 1947.

Sir, we all know how East India Company entered our country, how it spread on, how it captured the power of our economy of our country. I request the government to recollect the history. With the entry of multinationals, development of our country's technical knowhow will be curtailed. They will turn our comntry into a big factory of toiling labourers. Was this the dream of our great freedom fighters? Is this Budget an 'Indian made Foreign Budget' or 'Foreign made Indias Budget'? I don't know what to call it Our nation's economic independence has been surrendered to IMF. This budget brought happiness te IMF and great sorrow to the crores of poor middle class people of our country.

Sir, the farmer is the backbone of our country. This budget stabbed him in his back. For the farmer who feeds us all with his hard toil, leave alone giving him free supply of ferullzers, the fertilizer prices were suddenly inceased to about 40

per cent with that the prices of fertilisers have touched the stars. Urea, Diammeni-um Phosphate, NPK mixtures are costlier by Rs. 1,000 per tonne. With thie, the farmer's investment capacity reduces, thus tlireatening a consii'i.'able reduction in food grain production. Then, for importing food grains from abroad we need more foreign exchange. Our society is not in a position to bear this.

Sir, during the Gulf War one rupee more surcharge was charged on one litre, of petrol. Everyone was of a hope that it will be removed as soon as the war com ss to an end. Of course the war came to an end but, like adding salt to the injury the prices of petrol have increased further. It was Rs. 1.50 per litre in 1972 and now it is Rs. 18 per litre.

Sir, in our day to day life we consume sugar in so many ways. It is a necessity and incease in the price of sugar is intolerable. The price of sugar is increased from Rs. 5.25 to Rs. 6.10 Kg. in fair price shops and from Rs. 10/- to Rs. 12/-per kg. in the open market. One is in a dilemma whether to feel happy or sad when we come across a diabetic patient and it is just because of the increase in the price of sugar.

Sir, the sudden assassination of Shri Rajiv Gandhi moved women, especially the housewives very much and they were in tears. These tears bought Congress Party into power. Once they came into power they made the women unhappy once more by increasing the prices of essential commodities. They are again in tears. But there is a lot of difference between those tears and these tears. I would like to make a suggestion to beware of these tears which may dethrone the congress party. Keeping this in view some changes should be brought about in this budget which is anti farmers, anti labourers, anti employees, anti housewives and anti economic growth. With these suggestions I conclude my speech and thank you Sir, for giving me this opportunity to speak on the Budget (General) 1991-92.

Thank you,

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Smt. Satya Bahin, not here. Shri Abdulla Koya.

SHRI B. V. ABDULLA KOYA (Kerala): Mr. Vice-Chairman, Sir, let me, at the outset, congratulate the Finance Minister for presenting a Budget which is quite balanced, considering the acute economic situation of the country. The devaluation of the rupee is surely a bold step aiming at boosting our exports. The higher value of the impoted goods will naturally curtail the quantum of imports, helping the balance of payments to our advantage.

The tax-hike for the petroleum products, according to me, will shoot up the prices of essential aticles like foodstuffs etc., affecting the life of the common man. There fore, I would request the Finance Minister to kindly adjust the prices reasonably.

Sir, let me take this opportunity to bring before the Govenment some of the longstanding problems Of my State Kerala. These problems have been unfortunately ignored or have not been adequately dealt with.

The north Malabar railways were constructed about a hundred years ago but ar© left at the same condition without giving any proper improvements like doubling the line fom Shoranur to Mangalore, fimprov-ing the railway stations, electrification of the busiest lines like Ernakulam-Ouilon line.

The State is passing through acute, power shortage for the last several years and our hydro-electric system is not at all sufficient to meet the ever-growing demand. Only thremal-power stations will meet our poblem. Kayamkulam Thermal Project is still a dream.

Calicut airport has been built after years of agitation, spending nearly. 22 crores of rupees. But the Government does not seem to be eager to recover the money spent by meeting the full requirements of additional flights or additional length of runway of 9000 feet instead of 6000 feet for the night landing facilities, introduction of more flights to Trivandrum, Madras. Cochin, Bangalore, etc.

[Shri B. V. Abdulla Koya]

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Our second historic port of Beypore is still lying neglected even though this prehistoric all-weather port could be navigable after spending a few more crores of rupees.

Year after year, the long strench of seacoast of Kerala is eaten up by sea erosion. While we ae very sensitive of the loss of land due to external aggression we do not give the same importance to the loss of thousands of acres of land due to sea erosion. It is high time, therefore, that the Centre should take up this issue as the State Government is not in a position to meet the situation.

The Travancore House located at Kasturba Gandhi Marg in New Delhi was taken on hire by the Department of Company Affais with effect from 7-5-1971. It is high time for the Central Government to return this to the Govenment of Kelara.

I am surprised that the Budget does not mention anything about the repatriates from the Gulf countries and also about the pitiable conditions of handloom industries. Thousands of handloom weavers are thrown out of their iobs.

Kerala students are deprived of the opportunity to appear for the entrance examination of National Military Academy becaue of the restriction that the students should apply before 12 years of age and at the same time have the qualification of 7th standard. A boy in Kerala is admitted in the school only at the age of five, but unfortunately when he reaches the age of twelve it is not possible to acquire the stipulated qualification. That is all. Thank you.

श्रीमती वीना वर्मा (मध्य प्रदेश): उपसभाध्यक्ष महोदय, अपने मझे 1991 92 के बजट पर बोलने का अवसर दिया. इसके लिए में घापका ग्राभार व्यक्त करती है।

ग्रन्तर्राष्ट्रीय फलक पर निरंतर गिरती साख, विरासत में मिली संकटग्रस्त ग्रर्थ-व्यवस्था, मद्रास्फीति, बढती यहंगाई, श्रराज कता भौर भीतर बाहरी दवावों के बावजूद भारत को ग्राधिक रूप से शक्तिशाली. सुद्ढ एवं तकनीकी द्ष्टि से ग्रात्मनिर्भर बनाने के सपने, उद्देश्यों को केन्द्र में रखकर प्रस्तृत 1991-92 के इस ग्राम बजट का में स्वागत करती हं ग्रीर इसमें भारत को गातिशील बनाने के उठाये गये कदमों की सराहना करती है। ले**किन** 77 ग्र**र**व 19 करोड के घाटे का प्रावधान बाले इस बजट को जन विरोधी तात्कालिक उपायों तक सीमित ग्राई. एम. एफ. ग्रीर विश्व बैंक के दबाव में निर्मित कह कर गलत साबित किया गया है, परन्तु इसके समाम पहलु देश को विकास की राह पर ले जाने के लिए महत्व पूर्ण हैं। यदि आप समता, सामजिक न्याय, राष्ट्रीय एकता, गरीबी, ग्रज्ञानता और संकटों को दूर करने और बडें पैमाने पर सामाजिक आर्थिक सुधारों के हिमायती हैं तो आपको आत्म त्याग करना होगा।

हो महंगाई या कर प्रावधान के पीछे निहित सरकार की मंशा पर जरूर नजर रखनी चाहिये। यदि उद्देश्य राष्ट्रीय हो तो व्यक्तिगत हितों का त्याग होना ही चाहिए । आज जरूरत इसी त्यागकी है

उपसभाध्यक्ष महोदय, में अपने भाषण को केवल साहिय संस्कृति व महिलाओं तक कुछ बिन्दुओं तकही केन्द्रिः करूंगी। बजट में शिक्षा एवं ग्रच्छी पुस्तकों के प्रकाशन के लिए विशेष छट के प्रस्ताव प्रावधान की जहां है प्रशंसा और स्वागत करती हूं वहीं संस्कृति के लिए भी ध्यान न देने के लिए सरकार को दोषी धानती हूं। यह हमारा दुर्शीन्य है कि द्याजादी के **बाद** से ग्राज तक देश की संस्कृति को अलग कर देखने की बात नहीं हुई भ्रोर शिक्षा संस्कृति को एक ही में जोड़ कर देखा गया । उसके लिए बजट में जो राशि तय की गई वह अन्य चीजों से बहुत कम रही है। रक्षा पर अधिक दर्भ हुआ , शिक्षा पर कम । देश की रक्षा, में मानती हं कि सर्वोपरि महत्व का विषय है पर शिक्षा-संस्कृति की भी भुलाया नहीं जा सकता । विना नागरिकों के सम्य-सुसंस्कृत और सचेत हुए राष्ट्रीय हिंतीं की रक्षा नहीं हो सकेगी और न राष्ट्र प्रेम ही उभर सकेगा। इस झार शिक्षा के लिए 977 कर रूपयें का प्रावधान है जो पिछले साल की प्रपेक्षा 112 करोड अधिक है इसी में प्राथमिक ग्रौर उच्च शिक्षा के स्तर में सुधार, अनुसूचित जाति जनजाति ग्रार्थिक एव सामजिक रूप से पिछड़े तबकों की शिक्षा पर व्यय को राशि मो शामिल है जो देश को बढ़तो हुई जनसंख्या ग्रौर संसाधनों की मांग के हिसाब से बहत कम है। इसी में से संस्कृति को तस्वीर पर खर्च होना है। ऐसे में शिक्षा एवं संस्कृति की तस्वीर में बेहतर बदलाव को कोई सुरत नजर नहीं जाती। इन संबंध में में मानव संसाधन विकास मंत्रालय से शिक्षा संस्कृति पर ध्यान देने तथा देश की संस्कृतिक ग्रस्मिता पर हो रहे हमलों व **बढ़ते श्रीधोगिकरण को रोकने के लिए इस** बजट को बढ़ा कर दो हजार करोड़ कार्ये का प्रावधान करने की मांग करती हैं क्योंकि वं! पी० सिंह सरकार ने इस है लिए 650 करोड रुस्ये का प्रावधान रखा या **ग्रौर** राजीव गांधो की सरकार ने इसे बढा कर 1200 करोड़ कर दियाया। इसलिए ौं यह मांग करती है कि बजट में इस प्रावधान को बढ़ाया जाए ।

श्राज हमारे समाज में लेखक की स्थित संतोषजनक नहीं है श्रीर सामाजिक जीवन में वह श्राज भी हाशिए पर खड़ा है। यधिप शिक्षा में शामिल उसका साहित्य मानवतावादी मुल्यों का पोषक है श्रीर हमें शुद्र संकीर्ण प्रकृतियों से उपर उठ कर इस्मान बने रहने का प्ररेक है फिर भी हम उसे महत्व नहीं देते। ऐसे में तें उसे समाज में वांछित गारिमा दिलाने के लिए सरकार से पहल की मांग करती हूं।

वरसों पहले जवाहर लाल नेहरू ने लेखकों को अधिक जरूरी सामाजिक प्राणी मान कर उनके संरक्षण और आर्थिक सहायता की एक परिपाटी गुरू की थी। डा॰ हरिवंशराय वच्चन ने अपनी आत्मक्ष्या में लिखा है कि जब वे कैम्ब्रिज विश्व विधालय में रिसर्च कर रहे थे और आर्थिक दवाब में थे, तब नेहरू जी ने उन्हें लंदन में एक लिकाफा थमाया। नेहरू जी के कहने पर रघुपि सहाय फिराक को प्रोड्यूसर बनाया गयाथा। इंदिरा गांधी ने इस परम्परा को अक्षुण्ण रखा। जब भी कोई बड़ा लेखक इलाज के लिए अस्पताल में जाता था तो उसको वे व्यक्तिगत

तीर वर देखने जाती थीं व उपचार आदि के लिए जरूरी हिदायतें देती थीं। साहित्य जीवन नहीं, जीवन से कोई बड़ी चीज है। चितनीय यह है कि जनता सच्चे साहित्य से क्यों दूर है ? साहित्य को कटबरे के तहीं खडा किया जा सकता । मगर साहित्य हीं नहीं, साहित्य को पैदा करने वाला मनुष्य भी कटबरे में खड़ा है। समाज का कटघरा, कातृत का कटघंरा और अपने ग्राप क**ंकटघ**ों है एक एक कदम पर एक एक ग्रदालत है जिसके फैसरों के बोझ से झुका हम्रा वह दूसरा कदन उठाता है । असल में यह बकोलों और अदालतों का युग है। मुकदर्भों की संख्या घढ़ गई है ग्रीर उसी ग्रन्पा⊤ में वकोलों को मुहरिरों ग्रौर दल।लॉ के शोर में यह पत। करन मुश्किल है कि सत्य कहां है। यदि मेरी चिता का विषय "पर्यटकों का स्वर्गभारत" होता तो मेरी समस्या भी स्रासान होती मगर हैं उस भारत को ले कर चिन्तित हं जिनका **ग्रस्तित्व** है ग्रीर नहीं भी है य[ा] ग्रव मिटने के कगार परतै।

मेरी अधिति सारद परकार के संस्कृति विभाग दारा मान्यना प्राप्त संस्कृति की परिभाषा में भी है। बंदर भाल वाली में लेकर संध लगाने बालों तक को सांस्कृतिक कभी मान लिया गण है। ग्रगर कोई बाहर रह गर्धा हैतो वह है लेखक क्रोर कवि । विदेशों में अध्योजित भारत भज्ञोत्सबीं ी लेकर दुरदर्शन के सांस्कृतिक कार्यक्रम ''सुरक्षि' तक यह देखा जा नकता है कि संस्कृति को परिधि ने साहित्यकारीं को खारिक कर दिया गया है। विचार को संस्कृति के दायरे में निकाल देने की ब्रपराधिक कोशिश हो रहे है। संस्कृति का मतलब बय देखों या देख तमाणा देख" जैते नारों तक अभिति कर दिया यया है। भारत की तमाम भाषात्रीं में जो वाहित्य लिखा का रहा है, वह हमारी नांस् प्रतिक धरोहर का एक महरवपूर्ण हिस्सा है। याहित्य व संस्ाति को बजट के क्रांकड़ों ने नहीं लाभा जा सकता है।

्हते किश्ना संस्थाओं में तृलसी अग्रंती या निराला जयंती आदि के बहाने से कुछ श्र÷छी चीजों को बाद कर लिया जाता था। दुख की बात हैं कि संस्∌ित की बहुत बात करने

[श्रीमती बीणा वर्मा]

The Budget

वालं राजनैतिक दलों के पास रचनात्मक मार्गितक माहौल का कोई खाका नहीं है। वी ० एन ० हक्सर कमेरी के अनुसार 1954 में स्थापित ललित कला अकादमी, संगीत ग्रकादमी, राष्ट्रीय नाटक ग्रकादमी, राष्ट्रीय नाट्य विद्यालय काम काज में फिलडडी साबित इए हैं। 1956 में इनकी स्वायत्तता दीं गयी। समिति ने हर भाषा में एक और प्रस्कार स्थापित करने की सिफरिण की थी जो साहित्यकारों को उनके परे साहित्यिक शेगदान पर दिया जाना चाहिए । अब तक शहित्य अकादमी ने 556 लेखकों को प्रस्कृत किया है लेकिन उनका अनवाद भी अभी नहीं करा सकी है, सिर्फ 33 का ही अनुबाद किया गया है। जितनी किताबें छपीं भी हैं उनका स्तर बहत गिरा हम्रा हैं। समिति ने अकादमी के ढाँच को भी सुधारने की सलाह दी थी। मैं मांग करूंगी कि बजट में इसका प्रावधान किया जाए ग्रीर इसका बजट अयादा बढाया जाए । साहित्यकारी के लिए एक कोष की स्थापना की जाए जिसमे कि साहित्यकार अपने अधिक संकट के समय या पुस्तकों के प्रकाशन के लिए इससे अनुदान ले ककें और मानव संसाधन विकास मंत्रालय साहित्यकारों के लिए ज्ञालपीट जैसादो लाख रुपये काएक परस्कार गठित करे जिसमें साहित्यकारीं की गरिमा को बापस लाया जा सके ग्रौर उनका जीवन स्तर भी सुधारा जा सके। उनके लिए सस्ते श्रावासीय मकानों की योजना भी बनाई जानी चाहिए तथा दिल्ली, राजधानी में एक नाहित्यिक भवन का निर्माण किया जाना चाहिए जहां पर साहित्यकार लोग यैठकर अपना विचार विनिमयकरों, ब्राह्मन प्रदान करों. जहां शाहित्यक भाषण व बहर्से हों। वहां पर हर भाषा की विस्तृत लाइब्रेरी बनायी काए तथा एज्केशनल और साहित्यिक बोडियो पार्लंसे की भी स्थापना की जा सकती है।

महोदया, में गंबी महोदय का ध्यान चाहूंगी : बच्चों की स्टिन्यक रुचि बढ़ान के लिए..

उपसभाष्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर) मंत्री जी सुन रहे हैं श्रीमती वीणा वर्मा: बाल साहित्यक श्राकादमी की स्थापना की में मांग कहांगा।

इतना ही नहीं ग्राज हमारे शामाजिक जीवन में संस्कृति सिर्फ प्रदर्शन की वस्त बनकर रह गई है और शंस्कृतिक कार्य कलायों का कोई महत्व नहीं रह गण है, संस्कृति के नाम पर पश्चिम की अपसंस्कृति का अनुकरण और भारतीय संस्कृति का लोप जारी हैं। देखा गया हैं कि सांस्कृतिक नीतियों पर भी अफसरशाही का बोल बाला है ग्रीर वह लेखक कलाकारों द्वारा निर्धारित नहीं होती बल्कि अफसरशाही तथ वरती हैं। यहां तक कि सास्कृतिक आदान प्रदान और सौंदर्यबोध तक के मामले उन्हीं के द्वारा त्य होते हैं । ऐसे में मानव संसधान विकास मंत्रालय से ऐसी योजना बनाने तथा सरकार से बजट में चलग से राशि उपलब्ध कराने की व्यवस्था करने की मांग करती हुं जिसमें ऐसी भ्यवस्था हो कि साहित्यकारों को पूरा सम्मान मिले।

उपसभाष्यक (श्री भास्कर अन्ताजी मासोदकर): प्लीज कर्वलूड ।

श्री**मती वीणा वर्मा**: मैं थोडा सा समय चाहूंगी।

भारत महोत्सवों में लेखकों साहित्य-कारों ग्रौर बुढिजीवियों को भी शामिल किया जाए। "सार्क" जंदीज के जो कहंचरल एक्सचेंज प्रोग्राम होते हैं उनमें साहित्यकारों की भूमिका नगण्य है।

सी ०एन ०एन ० के द्वारा हमारे देश पर सांस्कृतिक आक्रमण के भारतीय संस्कृति में आती विकृतियों में बचने के लिए सभी सार्व-, जनिक एवं शैक्षिणिक स्थलोपर एज्क्रेशनल वीडियो पार्जसंबन्ध आएं सामाजिक विज्ञान में अनुसंधान और अच्छी व सस्ती पुस्तकों के व पाठ्य पुस्तकों के अकाशन के लिए आम वक्ट में लेखकों को इन पुस्तकों ने प्राप्त होने बाली अध्य पर 25 प्रतिशत की कटौती फिर से शुरू करने और प्रकाशन से होने बाले लाभों में 20 फीसदी की कटौती का जो प्रस्ताव है उसका में स्वागत करती हूं। परन्तु लेखकों की पांडुलिपियों के प्रकाशन और उसके प्रचार-प्रसार की व्यापक व्यवस्था होनी चाहिए। अभी यह सब प्राइवेट संस्थाओं के हाथों में है जहां उसके राथ अच्छा व्यवहार नहीं होता । लेखकों का शोषण करते हैं । कापीराइट एक्ट में संगोधन करके लेखकों के हितों की रक्षा की जाए । (समय को घंटी) थोड़ा सा समय और चाहुंगी।

उपसभाष्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): पहले ही बहुत समय देदिया है।

श्रीमती वीणा वर्मा: मैं शोर्ट में बोल्गी।हमारे देश में पुस्तकालयों के रख-रखाव के लिए अलग से बजट में प्रावधान होना चाहिए। देखा गया है कि पुस्तकों तष्ट हो रही हैं श्रीर वीडियो पार्लर्स, सिनेमा, इलोक्ट्रोनिक मीडिया के प्रभाव मे हमारे देश में पुस्तकों जा महत्व कम हो रहा है।

कुछ दिन पहले ही नोबल पुरस्कार से सम्मानित भारतीय कवि रविन्द्र नाथ ठाकुर की सुप्रसिद्ध इति "गीतांजलि" की मूल पाण्डुलिपि ग्रौर उनके कुछापत लंदन में हुई नीलामी में भारत सरकार ने 26 हजार पौंड में खरीदे। सत्यजीत राय की पहली रंगीन फिल्म "कंचनजंघा" को 1961 में भारत की सर्वोत्तम फिल्म का सम्मान मिला था। एक दुर्घटना में इस फिल्म के नेगेटिय नष्ट हो गये। लेकिन 1967 में इस फिल्म की एक प्रति लंदन के फिल्म म्याजियम से वापस लाई गई । मैं सरकार से चाहंगी कि एक राष्ट्रीय टेलीविजन वीडियो संग्रहालय स्थापित किया जाए ग्रौर उसके लिए ग्रलग से बजट रखा जाए। भारत में टी.वी. के विकास का इतिहास 30 वर्ष पुराना है। ग्राज टी०वी० हमारे युग बोध का ग्रनि-वार्य ग्रांग बन चुका है। भारतीय राज-नीति के किसी भी विद्यार्थी के लिए प्रधान मंत्री श्री नरसिंह रावद्वारा संसद में विश्वास मत प्राप्त करने से पूर्व प्रधान मंत्री के रूप में दिये गये दो भाषण बहुत उपयोगी हो सकते हैं। इसी प्रकार वी०पी० सिंह द्वारा ग्रारक्षण विरोधी ग्रांदोलन के दौरान हुए ग्रात्मदाह के बाद दिये गये भाषण उनके मनोविज्ञान को उजागर करते हैं।

इंदिरा गांधी की जीवनी लिखने वाले शोधकर्ता के लिए इंदिरा गांधी द्वारा ग्रापरेशन ब्लूस्टार से पूर्व दिया गया भाषण बहुत जरूरी हो सकता है। क्या उस भाषण की वीडियो रिकार्डिंग उपलब्ध है या उसे तात्कालिक मान कर मिटा दिया? यह सब जानकारी हमें कहां से मिलेगी? इसलिए में खासतौर से मांग करना चाहूंगी कि राष्ट्रीय टेलीविजन वीडियो संग्राहलय की स्थापना की जाए।

उपसमाध्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर) ग्राप ग्रपने सुझाव भेज दीजिए। वह इस पर जरूर विचार गरेंगे।

श्रीमती वीणावर्मा: बह तो मैं भेज दंगी लेकिन शोर्ट में महिलाओं के बारे में भी कहना चाहती हं। महिलाओं के लिए बहुत सी सुविधाएं दी हैं लेकिन ग्रांगन वाडी महिलाग्रों के लिए कुछ भी नहीं किया गया । वे महिलाएं रोज प्रदर्शन कर रही हैं। उनको कम से कम सरकारी मानकर इसके लिए बजट में प्रावधान किया जाना चाहिए। कामका जी महिलाएं श्रीर ग्रसंगठित महिलाएं जो हमारे देश में लगभग 90 हजार हैं उनके लिए कम से कम कुछ होना चाहिए । महिलाख्रों के श्रम को उत्पादकता के साथ जोड़ा जाना चाहिए । उतका श्रम घंटों में गिता जाना चाहिए । भ्राजकल कामकाजी महिलाएं श्राफिसेज में श्रीर दूसरी जगह काम करती हैं लेकिन उनके लिए मध्किल यह है कि वे अपने बच्चों के पालने का दायित्व पूरा नहीं कर पाती हैं। महिलाएं स्कलों में, कालिज में या ग्राफ़िसेज में काम करता हैं तो उनके बच्चों के पालन के लिए ऋचेज की सुविधा दी जानी चाहिए जिससे ज्यादा से ज्यादा महिलाएं काम करने के लिए बाहर या सकें। सरकार से मांग करूंगी कि ऋचे ज की सुविधा महिलग्रों की सर्विस कंडीशन में गिना जाए । जहां महिलाएं काम करें वहां ऋचे ज की सुविधा सरकार देश्रीर इसके लिए सरकार को ग्रलग से बजट में प्रावधान करना चाहिए। धन्ववाद।

श्री <mark>ग्रानन्द प्रकाश गौतम</mark> (उत्तर प्रदेश): ग्रादरणीय उपसमाध्यक्ष महोदय, हमारा देश गांवों में वसता है [श्री अनिन्द प्रकाश गीतन]

श्रीर गरीबी हमारे देश से ग्राजादी के बाद से ब्राज तक निर्मुल नहीं हो सकी है, लेकिन प्रस्तुत बजट में गांव ग्रौर गरीब की बात बिलकुल भुला दी गई है। देश के अपम आदमी की जो धारणा इस वजट के बारे में है मैं अपने विचारों को उसके साथ जोड़ते हुये इस वजट के बारे में अपने विचार रखना चाहता हं। माननीय वित्त मंत्री जो द्वारा 1991-92 का जो सामान्य वजट प्रस्तत किया गया वह देश की ग्रर्थ व्यवस्था को कोई नई दिशा देने में समर्थ नहीं है ग्रौर न ग्राम जनताको महंगाई को मार से कोई राहत देने में ही सक्षम है । इसके विपरीत वजट प्रस्ताव में महंगाई ग्रौर बढ़ाने के संकेत मिलते हैं । नई सरकार वनने के बाद प्रधा**न** मंत्री जी और वित है। मंत्री जी ने देश की जनता को जो विश्वास दिलाया या कि 100 दिन में वह महंगाई को कम करेंगे, नया बजट उनकी उस घोषणा पर खरा नहीं उतरा है। हरेशा की तारह यह बजट भी सामान्य है। इसमें भी कुछ कर बढाये गये हैं और कुछ रियायतें दी गई हैं। उसमें कोई नई बात नहीं है। यह बात प्रायः कही जाती है कि पिछले 40 वर्षों की गलत आर्थिक नीतियों के कारण देश की आर्थ व्यवस्था जर्जर हो गई है। कांग्रेस की सरकार की ही यह जिम्मैंदारी भी रही है, क्योंकि अधिक से अधिक शासन कांग्रेस की पार्टी काही इस देश पर रहा है। इस जर्जर व्यवस्था को मजबत करने के जो कांतिकारी परिवर्तन अपेक्षित ये उसके लिये भी वित्त मंत्री जी की राजनैतिक इच्छा वजट में कहीं नहीं दिखाई पड़ती है । पिछली सरकार द्वारा खाड़ी युद्ध के कारण 25 प्रतिशत सरचार्ज पेट्रोलियम पर बढ़ाने का विरोध भी हमारे माननीय कांग्रेस के सदस्यों ने किया या और यह मांग भी उन्होंने की थी कि इस सरचार्ज को तुरन्त समाम्त किया जाय, लेकिन मुझे अकसोस है कि कांग्रेस की सरकार ग्राते ही बजट मे पेट्रोल ग्रीर रसोई गैस पर 20 प्रतिशत की और वृद्धि करके आम

व्यक्ति के जीवन को प्रभावित किया है । मैरा सरकार से अनुरोध है कि वह कीमतों में कभी लाने के लिये कुछ प्रभावी कदम उठाये । सरकार सोना विदेशों में गिरवी रख करके और अन्तर्राष्ट्रीय मुद्राकोष को शर्ती के दाबाव में तेज की श्रर्थव्यवस्था जला रही है । इससे देश को ग्राधिक स्वतंत्रता को खतरा दिखाई दे रहा है। हमारा देश कृषि प्रज्ञान है और कृषि इस देश की अर्थ ब्यवस्था के लिये सरकार का प्रस्तुत बजट किसान विरोधी है। इसमें खेती और किसानों को पूरी तरह नजर श्रंदाज किया गया है। देश के श्रविकांश भागों में विशेष रूपसे उत्तर प्रदेश, बिहार और राजस्थान के कुछ हिस्से में भी गंभीर रूप से सुखे की स्थिति इस समय बनो हुई है। हमारा बर्तमान राज्य समा सत्र पावर सरके नाम से जाना जाता है । पुरा सन्न समाप्त हो रहा है मान्यवर, वर्षा को संभावना क्षीण होती जा रही है। भंयकर सुखे की स्थिति से देश में पानी का संकट गहराता जा रहा है। पीने के पानी की समस्या भयावह रप ले रहो है। सूखें की मार से देश का किसान विल्कुल टूट चुका है । ऐसे में उसे राहत देने के बजाय उसे जो उर्वरक पर छुट पहले से मिलती चली आ रही है बह भी समाप्त करने का निर्णय इस नरकार ने लिया है । यह किसानों के प्रति भ्रान्याय है । मौजूदा हालात में कम से कम जो सबसिडी चल रही यो उसको निश्चित रूप से जारी रखने को आवश्यकता है । सूखें से निपटने के लिये छोटें ग्रीर मझौते किसानों को निःश्लक बोरिंग श्रीर टयबबैल के लिये पंपिंग सैट बरोदने के लिये प्रोत्साहन केरूप में कम से कम 10 से 15 प्रतिशत तक ऋण सबसिडो सामान्य रूप से कर देनी चाहिये, ऐसा सरकार से नेरा अनुरोध है।

प्रस्तुत बजट में स्व0 राजीव गांधी जी नाम पर एक फाउंडेशन ट्रस्ट बनाकर उसके लिये 100 करीड़ रुपये का प्रावधान इस सरकार ने किया है जो अच्छे उद्देश्यों के प्राप्ति के लिये किया गया है जिसमें देश में वैज्ञानिक उभाति, राष्ट्रीय एकता, सांप्रदायिक सद्भाव, महिला उत्थान ग्रादि ग्रनेक महत्वपूर्ण विषय हैं । माननीय वित्त मंत्री जी ने श्रपने बजट भाषण के भाग "क" के 57 पेराग्राफ में इन उद्देश्यों की चर्चा की है । जिन उद्देश्यों की चर्चा की गयी है, जैं उन्हें सदन के सामने पढ़ना चाहता हूं

"ये फाउंडेशन अन्य बातों के अलावा विकास के लिये विज्ञान तयः प्रौद्योगिकी के उपयोग से संबंधित जार्यवाही, साक्षरता के प्रचार-प्रसार, वर्णवरण की सुरक्षा, सांप्रदायिक सद्भाव और राष्ट्रीय एकता के प्रोन्यन, कम सुविधा प्राप्त व्यक्तियों, स्टियों और विकलांग व्यक्तियों के उत्थान, प्रशासनिक सुधार तथा विश्व अर्थ व्यवस्था में भारत की भूमिका पर विशेष रूप से जोर देगा। फाउंडेशन के उद्देश्यों के समर्थन में सरकार ने 5 वर्ष की अवधि के लिये सी करोड़ रूपये का ग्रंशदान करने का प्रावधान किया है।"

मान्यवर, उद्देश्य बहुत ग्रच्छे हैं। इन उद्देश्थों को देखते हुये ऐसा लगता है कि जिस धन की इसके लिये व्यवस्था की गयी है, वह कम है। इसके लिये श्रीर भी व्यवस्था की जानी चाहिये। इससे ऐसा स्पष्ट होता है कि यह सरकार अपने उद्देश्यों की पूर्ति, जिनकी घोषणा उसने अपने चुनाव घोषणा पत है, इसी ट्रस्ट के माध्यम से वह करना चाहती है। इनउद हेश्यों की पूर्ति हो, यह देश का हर धादमी चाहता है । इससे किसी को कोई एतराज नहीं है । बजट प्रस्ताव में सुनिश्चित किये गये सौ करोड रुपये का अच्छी तरह से सद्पयोग किया जाय, उन उद्देश्यों की प्राप्ति हो सके, यह पूरे देश की धारणा है और हर श्रादमी इसे चाहता है । इसमें किसी प्रकार की दिक्कत नहीं है। महोदयां, मेरी जानकारी के अनुसार यह द्रस्ट श्रीमती सोनिया गांघी जी की अध्यक्षता में बनाया गया है । स्वाभाविक है कि इसमें सोनिया जी की दिलचस्पी सबसे ग्रधिक हो सकती है क्योंकि राजीव जी का नाम इसमें जुड़ा हुआ है । महोदय, मेरी यह भी जानकारी है कि भारत के उप-राष्ट्रपति, इस सम्माननीय सदन के आदरणीय सभापति और भारत के प्रधान मंत्री जी भी इस ट्रस्ट के सदस्य हैं।

श्री राम ग्रवधेश सिंह (बिहर): उपसभाध्यक्ष महोदय, यह डिबेट कब तक चलेगी?

उपतमाध्यक्ष (श्री भास्कर श्रन्नाजी मासोदकर): तीन बजे तक चलेगी। तीन बजे रिप्लाय देंगे।

श्री राम श्रवधेश सिंह : तो ग्रभी तो बहुत बोलने वाले हैं। ;

उपस्माध्यक्ष (श्री भाष्कर ऋग्नाजी मासोद१र): ः **वाप** वैठिये, Don't disturb hum, Let him finish.

श्री त्रानन्द प्रकाश गौतम : सोनिया जी के इस ट्रस्ट के श्रध्यक्ष बने रहने में किसी को कोई श्रापित नहीं हो सकती है, परन्तु एक बात श्रवश्य श्रखरने वाली लगती है कि भारत के उप-राष्ट्रपति, जो इस माननीय सदस्य के ...(समय की वटी)..

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Yesterday I pointed out that you should not bring in the Chairman while debating the matter.

श्री श्रानन्द प्रकाश गौतम : महोदय, मैरा एक अनुरोध है, । मैं कोई ऐसी बात उनके लिये नहीं कह रहा हूं।

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर): उपसभाध्यक्ष महोदय, माननीय सदस्य की सूचना के अभाव में में फिर कह रहा हूं, कल भी मेंने स्पष्ट किया था कि हिन्दुस्तान में बहुत-सी संस्थायें, रिजस्टर्ड सोसायटीज और फाउडेशंस हैं जिनमें बहुत-सी राष्ट्रीय स्तर की हैं, उनमें राष्ट्रपति, उपराष्ट्रपति, प्रधान मंत्री और दूसरे महान व्यक्ति

[श्री रामेश्वर ठाकुर]

देश के सभी पार्टियों के नेतागण जुड़े हुये हैं, पहले भी थे, ग्राज भी हैं ग्रीर ग्राग भी रहने वाले हैं। इसमें किसी प्रकार की कोई ग्रापित्त नहीं है। जो सार्वजनिक संस्था है, जो सार्वजनिक न्यास हैं, जो सार्वजनिक सोसायटीज हैं, उनमें हम लोग जोकि सार्वजनिक जीवन में काम करने वाले लोग हैं, उनका संबंध शुरू से रहा है। यह तो हमें महात्मा गांधी जी की देन थी जिन्होंने रचनात्मक संस्थायें बनायी थीं। नौ सौ संस्थायें खादी कमीशन से जुड़ी हुई हैं जोकि रचनात्मक है जिनसे देश के वरिष्ठ लोग जुड़े हुये हैं। इसलिये इस बारे में ग्रापित्त नहीं होनी चाहिये।

श्री श्रानन्व प्रकाश गौतम : महोदय, इसमें दूसरे बिन्दु को ले रहे हैं मंत्री जी। मेरे बिन्दु को मंत्री जी श्रसम्मानजनक रूप में न लें।

श्री श्रन तराय वेवशंफर ववे (गुजरात):
महोदय, मेरा पाइंट ग्राफ ग्रार्डर है।
मैं ग्रापसे वैरिफिकेशन चाहता हूं,यदि
कोई सदस्य यहां कोई मुझाव रखता है
कि कोई संस्था इस तरह गठित की
जाय कि उसमें उपराष्ट्रपति या राष्ट्रपति
को चेयरमैन बना दिया जाय तो ऐसे
नाम लेने की छूट नहीं है? मैं ग्रापका
मार्गदर्शन चाहता हूं।

उपल्याच्यक्ष (श्री भास्कर श्रन्नाजी मासोदकर) : नहीं, कर सकते हैं। वैसा कुछ नहीं है।

श्री ग्रानन्द प्रकाश गौतम : महोदय,
मुझे जो बात इसमें खटक रही थी,
माननीय मंत्री जी ने बीच में व्यवद्यान
किया, मैं कह रहा था कि भारत के
उपराष्ट्रपति जो इस माननीय सदन के
सभापति भी हैं ग्रीर देश के प्रधान
मंत्री भी, सोनिया गांधी जी की ग्रध्यक्षता
में सदस्य रहें, यह मेरे विचार से उचित
नहीं लगता । इससे उनके पदों की

उपसभाध्यक्ष (श्री भास्करं ग्र-नाजी मासोदकर) : देखिये, इसी बारे में कल मैंने बोला था कि चेयरमैन के ग्राफिस को ग्रापको डिबेट में नहीं लाना चाहिये। वह जो पाइंट है कि उपराष्ट्रपति या राष्ट्रपति ग्रध्यक्ष होना चाहिये या नहीं, यह बोल सकते हैं ग्राप, लेकिन उनकी डिबेट में नहीं लाना चाहिये।

श्रो स्नात व प्रकाश गौतम: सर, इसमें एक बड़ा इंपोर्टेंट बिन्दु है, इसी बारे में मैं कह रहा था।

उपतमाध्यक्ष (श्री मास्कर अन्ताजी मासोदकर) लेकिन चेयरमैन के आफिस को डिबेट में नहीं लाना चाहिये।

श्री हैं स्नानन्द प्रकाश गौतम : महोदय, मैं उसी ट्रस्ट के बारे में कह रहा हूं, चेयरमैंन से इसका कुछ नहीं है। मैं यह चाहता हूं कि जैसे पब्लिक मनी इसमें इन्वोल्व होती है तो देश के सभी लोग चाहेंगे कि उसका परोपर युटि-लाइजेंशन हो, उसके लेखाजोखा की जांच ठीक प्रकार से की जा सके कि उसका उचित रूप से यूटिलाइजेशन हुआ है या नहीं हुआ है ? अब जब देश के प्रधानमंत्री जी और हमारे माननीय उप-राष्ट्रपति जी उसके सदस्य के रूप में रहेंगे तो निश्चित रूप से उसको जांच प्रभावित हो सकती है। यह मेरा विचार है और मैं माननीय सदन के माध्यम से यह भी ग्रपील करना चाहता हं कि दोनों महानुभाव, जो राष्ट्र के सर्वोच्च पदों पर ग्रासीन हैं, यदि ट्रस्ट में संरक्षक के रूप में हों तो न तो उनको गरिमा पर कोई ग्रांच ग्राने की संभावना है श्रीर न उनकी गरिमा बढ़ाई जा सकती है, किन्तु ट्रस्ट में सदस्य के रूप में रहने से उनके पदों को गरिमा ग्रौर देश की गरिमा पर, पदों के हिसाब से, श्रांच श्राने की संभावना है।

उपसभाष्यक्ष (श्री भास्कर स्रक्षाजी मासोदकर): श्री सहाय; कृपया ब्रीफ में बोलें । समय को कमी है।

श्री दयान द सहाय (बिहार): उप-समाध्यक्ष महोदय में दस-बारह मिनट में खत्म कर दंगा।

उपसमाध्यक्ष (श्री मास्कर ग्रन्ताजी मासोदकर) : हमारे एकाउट में तो आपके लिये दस-बारह मिनद हैं ही नहीं

श्री दयान द सहाय : अब आप दो मिनट कहियेगा तो मैं कहूंगा कि सपोर्ट कर रहा हूं और बैट जाऊगा, लेकिन अगर दो-चार सुझाव कहने हों तो योड़ा समय चाहिये।

उपसभाध्यक्ष महोदय, इस सदन में
दो दिनों से काफी चर्चा चली है।
यहां बहुत ग्रोजस्वी भाषण भी हुये। मैं
समझता हूं कि बजट प्रेजेंट करने वाले भीर
बोलने वाले सदस्यों को चाहिये था कि देश
की बीमारी क्या है ग्रीर उसका उपाय
क्या है, उस बारे में कुछ कहते। बजट
प्रेजेंट करने वालों को भी यही लिखना
चाहिये था कि इन-इन कारणों से हमारे
यहां यह हालत हुई है ग्रीर इसके

उपसभाध्यक्ष महोदय, में मानता हं कि ं हमारे देश की परिस्थिति विगड़ने के ब्राधिक परिस्थिति विगड़ने के दो कारण . हैं - एक तो जो हमने आर्थिक नीति **धपना**ई गत चालीस वर्षों में श्रौर दूसरे ं उसके कार्यान्वयन की मशीनरी की कमियां । हमको सिर्फ इन दो चीजों पर - बात करनी चाहिये। जहां तक फिलोसफी ्रका सवाल है, हमने प्रपनी आर्थिक फिलोसफी बाहर से इंपोर्ट की, सोवियत युनियन की फिलोसफी हमने ग्राज से चालीस साल पहले इंपोर्ट की, सेंद्रलाइज प्लानिंग श्रीर कमांड इकोनोमिक सिस्टम । लेकिन यह फिलोसफी सोवियत यूनियन में फेल हो गई। हमारे देश में तो यह बुरी तरह फेल हुई। इस फिलोसफी की वजह से एक नेधा वर्गखड़ा हुन्ना।

श्री राम प्रवधेश सिंह : : उपसभा ध्यक्ष महोदय, एक मिनट ।

ं व्यासमाध्यक्ष (श्री मास्कर ग्रन्नाजी मासोदकर)ः ग्राप टाइम क्यों ले रहे हैं ? राम अवधेश जी, आपका टाइस है।

श्री राम श्रवधेश सिंहः यह कह रहे हैं कि पूरे तौर पर रिषयन इकीनोमी को हम लोगों ने एडोप्ट किया। ...(व्यवधान)...

श्री देयानन्द सहाय : झब एक नया वर्ग हमारे यहां खड़ा हुन्ना। इस नये वर्गे में कौन हैं ? पोलिटिशियन ब्यूरोकेंटस, विजनसमैन, भागेनाइज्ड लंबर भार सोशल वर्कर । यह लोग मिलकर 15 परसेंट कंस्टीट्यूट करते हैं अपने देश की पापु-लेशन का बाकी 85 परसेंट की कहीं पूछ नहीं है । इस वर्ग को युगोस्लावियन कम्युनिस्ट पार्टी के एक बड़े नेता एन० डी॰ जिलास ने 1955 में ब्राइडेंटिफाई किया था । उसने कहा था कि इस फिलोसफी की देन में एक तथा वर्ग, एक नया क्लास खड़ा हो गया और बह सारी पूंजी, सारा फायदा देश का ले लेता है। इस किताब के लिखने पर उन्हें, जो वहां वाइस-प्रेसिडेंट थे जैल विया गया था। इसी पीरिएड में इंग्लैंड लेबर पार्टी के एक एम० पी० रीटा हिंडन ने एक किताब लिखी "दा ट्वें-टिएट सेंचुरी सोंशलिज्म", और उन्होंने कहा कि स्टेट प्रेजीवाद ज्यादा कुभल है, ज्यादा हानिकारी है बनिस्वत प्राइबेट पुंजीवाद के।

उपसभाध्यक्ष सहोदय, जय प्रकाश नारायण बराबर कहा कहते थे कि इस देश की डेवलपमेंट एक्टिविटी के ग्रारिक्ट में 85 परसेंट लोग नहीं स्राते हैं। सिर्फ 15 परसेट लोगों के लिये सारा डेवलपमेंट का काम हुआ। है और राजीव गांधीं ने इसी सदन में, 1989 में जब पंचायती राज पर बोल रहे थे तो उन्होंने कहा या कि इस देश के डैकलपमेंट का बजट 85 परसेंट दिल्ली से डिस्ट्रिक्स तक रह जाता है। भ्रौर गांव में सिर्फ 15 परसेंट पहुंचता है और उन्होंने कहा था कि पावर डीलर ग्रौर पावर ब्रोकर को हम तोड़ेंगे । नतीजा यह हुन्ना कि 15 परसेंट वैस्टिड इंटरेस्ट वाले लोग राजीव गांधी को हरा दिये लेकिन

उन्होंने ग्रपना कब्जा नहीं छोड़। इस लिये यह जो बजट बना है, ैं बित्त मंत्री ग्रौर प्रघान मंत्रीजीको कहंगा कि आप कदम तो बढ़ाये हैं, जरा मजब्ती से बढ़ाइपे । कहीं ऐसान हीं कि प्रापिको दो कदम पीछे मुझ्ना पड़े। लेकिन आप यह जानिये कि यह जो 85 प्रतिशत मुक जनता थी, जिसकी कहीं पूछ तहीं थी, ग्राज वे कह रह हैं कि मुझे रोजी, रोटी, कपड़ा चाहिये, चाहे वह श्रेंग्रेजी में दोजिये, चाहे हिन्दी में दीजिये, स्त्रीलिंग में दीजिये, पुल्लिंग में वीजिये, चाहे समाजवादी व्यवस्था ने दीजिये चाहे पंजीबादी व्यवस्था ने दोजिये, बह दीजिये वरना देश ट्टेगा। श्राज पंजाब टूट रहा है, कल तमिलनाडु ट्टेगा, श्रीसाम ट्टेगा । उसकी डिमॉड पुरी होनी चाहिये । इस परिस्थित को देखते हुये सरकार ने यह समझा कि यह कमांड इकनामिक सिस्टम फेल हो गया है ग्रीर इसके बदले में नया डाक्टर, नयी दवा, नई फिलोसफी खोजनी णुरू की है ग्रौर उसी में वे मार्किट इकनामी की तरफ बढ़ रहे हैं। गांधी जी ने 1948 में कहा य[ा] कि परिमट ग्रौर कोटा की सरकार खत्म करो । एसेंशियल कमोडीटीज के, मुबमेंट पर रोक बन्द करो। जब तक किदवई साहब रहे, तब तक तो फुड वगैरह पर कंट्रोल हटा या लेकिन यह 1952 के बाद में कमांड इकतामिक सिस्टम ग्राया ग्रीर दिल्ली के ग्रन्दर एयर कंडीशन में बैठकर के जो गेहें ग्रौर जौं में फर्क नहीं जानते हैं, वे खेती की प्लानिंग करने लगे । उपनभाध्यक्ष महोदय, जब सोवियत यनियन में ममाज-वादी शब्द और कम्युनिस्ट शब्द हटाने पर वहां के गोर्बाचीव को नीस प्राइस ग्रीर उनको बड़े-बड़े पुरस्कार देने की बात की जा रही है तो अपने देश में जब मनमोहन सिंह और हमारे प्रधान मंत्री थोड़ी सी बात किये कि कोटा परिमट की सरकार खत्म की जाय तो कहा जाता है कि 40 साल की परिपाटी आप हटा नहीं सकते हैं। यह समाजवादी खाल ग्रोहै हुये भेड़िये हैं। यह 15 परसेंट लोग, निजी म्नार्थ वाले हैं. वे

वेस्टेड इंटरेस्ट वाले हैं श्रौर वे चाहते हैं कि कोई सुघार न हो, वे चाहते हैं कि वही कोटा-परमिट की सरकार बने ।

उपसभाध्यक्ष महोदय, इस समाजवादी व्यवस्था में कमान्ड इकनामिक सिस्टम ने 40 बरसों में जो यहां लुट मचाई है, उस लुट में एक-एक, दो-दो बरस में कई व्यक्ति सौ-सौ करोड रूपया बाहर एव लिये। यह उसी समाजनादी व्यवस्था की देन है। आज चंगेज खान श्रौर नादिरशाह की श्रात्मा कहीं होगो तो वह भी छटपटा रही होगी कि भारत वर्ष की समाजवादी अर्थव्यवस्था में किसी बैंक का वेयरमैन हो जाते, किसी पब्लिक भ्रंडरटेकिंग का चेयरमैन हो जाते, कहीं इंपोर्ट-एक्सपोर्ट हाऊस में बड़े बाब बन जाते तो उन्हें सोमनाथ का मंदिर नहीं तोड़ना पड़ता, कोई दिल्ली में कल्लेग्राम नहीं करना पड़ता। कलम की नोक से जो लूट होती है, वह तलवार को घार से नहीं होती।

ैं मानता हूं कि जवाहर लाल जो की बनाई हुई इंडस्ट्रियल पालिसी डिस्टाट हुई । जब हर लाल नेहरू की इंडस्ट्रियल पालिसी डिस्टाट हुई । जब हर लाल नेहरू की इंडस्ट्रियल पालिसी यह थी कि 8-10 अव्हटम्स उन्होंने कही थी कि पब्लिक अंडरटेकिंग में जायेंगी और वाकी प्राइवेट अंडरटेकिंग में जायेंगी । ऐसी इंडस्ट्री जहां केपिटल कम हो, वहां सरकार अयो, लेकिन अव दो-चार पोस्ट कीएट करने के लिये, सी०एम०डी० बनने के लिये—चाहें रोटी बनानी हो, तेल बनाता हो, होटल खोलना हो तो भी सरकारी अफसर प्रोग्राम बना देंगे कि यह उद्योग भी सरकारी क्षेत्र में चलेगा और सब में घाटा है।

जो यह परिस्थिति हुई, उसके लिये
यहां बहुत सारे ग्रांकड़े दिये गये हैं।
बी-चार ग्रांकड़े मैंने किताब से पढ़े,
वह मैं देना चाहत हूं। दो-चार
ग्रांकड़े मैंने एक किताब से पढ़े हैं,
वह मैं देना उचित समझता हूं। दुनिया
की ग्रांबादी का 16 परसेंट लोग हमारे
देश में रहते हैं। दुनिया की उपजाऊ
जमीन का 14 परसेंट हमारे देश में

है । भगवान जब तेचुरली रिसोर्सिज का बटवारा कर रहेथे तो हमको फेवर्ड नेशंस का ट्रीटमेंट दिया, लेकिन हमारे देश की आवादी का 40 परसेंट लोग आज गरीबी की रेखा के नीचे 75 परसेंट लोगों के पास सोने के लिये अपना रूम नहीं , कमरा नहीं है, पखाने की बात छोड़िये। पीने के लिये फिल्टर वाटर 80 परसेंट लोगों को नहीं है । जब इस पर हजारों करोड रुपया खर्च होता है, यह दशा इसलिये हुई कि दुनिया के जी एन पी० में हमारे देश का ोगदान 1.4 परसेंट है जेविक ग्राज से 6-7 वर्ष **पहले यह** 2.5 था । दुनिया के ट्रेड में आरज हम 0.6 परसेंट हमारा हिस्सा है, जबिक 1970 और 1975 में यह दो परसेंट के करीव था । यह क्यों ुआ ? अपने देश में एक्प्लोयमेंट नहीं बढ़ा, मजदूरी बढी भीर कर्ज पर कर्ज बढ़ता गया। एक लाख करोड़ रूपयातो चढ़गया है, अवम्ल्यन के बाद 25 परसेंट और बहा । 1988-89 में 141 विलियन रुपया सूद देना गड़ता थ[ा] जो अवसूल्यन के वाद श्रव 200 विलियन रुपया तो हो गया होगा । इसके ग्रलावा हमको कमिटमेंट चार्जेज देना पडता है। एक ने वताया कि 13 विलियन डालर सैंक्शंड लोन तप यज नहीं कर सके उस पर 30 मिलियन हम कमिटमेंट चार्जेज देते हैं । दूसरी बात जो चल रहीं है इस सदन में कि फारेन इन्वेस्टमेंट होते से यह देश श्राधिक रूपसे गुलाम हो जायेगा । तो इस मामने में उपसभाध्यक्ष महोत्य, में एक फीगर आपको व राताह हूँ कि 1981 ग्रीर 1987 के बीच में भारतवर्ष में 590 मिलियन डालर बाहरी पूंजी स्राय जबिक इंडोनेशिया में उसी पीरिएड में 9.5 बिलियन आयी, सिंगापुर में 4.1 जिलियन आयी, ताइवान में 🗓 1 विलियन आयी, थाईलैंड में 3.8 ग्रायी ग्रीर चायना में 9 विलियन ग्रायी और 25 विलियन का कमिटमेंट हम्रा उसी पीरियड में।लेकिन कोई देश इसमें गुलाम नहीं हुआ। श्राधिक रूप से कोई गुलाम नहीं हुआ, किसी का कल्चर नहीं मिटा, लेकिन भारतवर्ष में बाहरी पूंजी स्राधा बिलियन डालर म्रायी, कुछ ग्रब ग्रायेगी तो कहते हैं कि साहब यहां तो गुलामी ग्रा जायेगी। भारतवर्ष में सिर्फ ब्राधा बिलियन डालर इस पीरियंड में ब्राया है . . (व्यवधान)

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR); You conclude.

SHRI DAYANAND SAHAY: I will take 5 minutes more. Then, you can push me out

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Nobody will push you out.

श्री दयानन्द सहाय : ाँ आपको बतलाना चाहता हं कि यही ग्रायिक नीति है आज अपने देश में, उसके चलते, दो लाख इंडस्ट्रियल युनिट सिक हैं । इसी पालिसी के तहत 6 हजार करोड़ रुपया उसमें फाइनेंशियल इंस्टी-ट्युगन का लग गया। इन आंकड़ों की ब्राइ में देखना है कि वित्त मंत्री जी ने ठीक किया या नहीं ? ैं समझता ह कि वित्त मंत्री जी जी ने फारेन इन्वेस्टमेंट को बढ़ाने के लिये इंडस्ट्यिल पालिसी में चेंज करके बहुत बड़ा क्रांतिकारी कदम उठाया है लेकिन इंडस्ट्रियल लाइसेंस हटाना हो काफी नहीं है। यह पहला क्दम य । इंडस्ट्रियल लाइसेंस की ग्रनिवार्यता तो श्राली बाबा का मंत्री था लेकिन इसके बाद जो घटनायें होती हैं वे बहुत दर्दनाक हैं। ग्रापको एक बार इंडस्टियल लाइसेंस मिल गया, किसी मैरिट पर नहीं बल्कि खुशामद पर, घस देकर मिल गया । उस के बाद पंजी श्रीपको मिलेगी, सरकार से। श्रापको विजली और जमीन सरकार देगी और ग्रगर ब्रापकी इंडस्ट्री फेल हो जाती है तो ब्रापको बीमार मान लेगी सरकार। इससे इंडस्ट्यिल ग्रोथ रूक जाती है। ये जितने भी हैल्य सेंटर यानी पुनर्निर्माण बैंक हमने खोले हैं मैं कहता हूं कि ये पंजीपतियों के लिये हैल्य सेंटर

श्री दयानन्द सहाय]

The Budget

इससे वहां गणपति तो धनपति हो गये श्रीर इंडस्टी सिक हो गई। महोदय, एक भी इंडस्ट्यल युनिट इस देश में सिक नहीं है, सब हैल्दी है लेकिन ये लोग अपनी इंडस्ट्री सिक दिखाकर डिफाल्टर बन जाते हैं भीर बीमारी का फायदा लेते हैं।

महोदय, किसी भी देश में, किसी भी समाज में इंस्डट्रीज तभी बढ़ेगी, जब इंडस्टी चलाने वाले कुछ ग्रपना रिस्क लें। लेकिन इस देश की व्यवस्था ऐसी है कि 2 परसेंट 4 परसेंट 5 से 7 परसेंट शेयर रखने वाले इंडस्ट्रियलिस्ट ही बड़ी-बड़ी इंडस्ट्रीज को कंट्रोल कर रहे हैं । इससे बड़ा आर्थिक काइम कुछ ग्रीर नहीं हो सकता है। इससे बड़ी घोखाधड़ी देश की जनता के साथ नहीं हो सकती है। ग्राज 3 परसेंट शेयर रखने वाला ब्रादमी 100 परसेंट कंट्रोल करता है। इस व्यवस्थाको बदलनाहोगा।

महोदय इस देश में जितने भी बड़े उद्योग हैं उनमें कोई भी प्राइवेट नहीं है। कुछ मैनेच्ज होते हैं प्राइवेट हाऊसेज से ग्रौर कुछ मैनेज होते हैं बड़े**-बड़े** ब्युरोक्रेटस से । इन सभी उद्योगों में चंकि सरकार का पैसा लगा है इसलिये इस व्यवस्था में सुधार लाना होगा। जब तक ग्राप डिफाल्टर कैपिटलिस्ट को नहीं पक डेंगे, उनका दीवाला नहीं निकवा नयेंगे तव तक जैनुइन इंडस्ट्रियलिस्ट उद्योग लगाने नहीं भ्रायेगा । महोदय, दूसरी बात यह है कि ब्यूरोकेटस व्यवस्था में भी सुधार करना बहुत जरूरी है। हमने ब्युरोकेसी को ग्रंगेजो से इनहैरिट किया या । उन्होंने यह स्कीम बनाई थी कि ग्राप ल, एंड ग्र. डर की स्थिति की नियन्तित कीजिये । ग्राज कामशियल ऐक्टीविटीज बढ़ गई, फाइनेंशियल ऐक्टी-विटीज बढ़ गई लेकिन ब्यूरोकेंटस का कैरेक्टर वही है। वह हर काम यह समझकर करता है कि वह सरकारी काम कर रहुं है । मैं अपको एक छोटासा उदाहरण देना चहता है। श्राप खुद देखिये कि वह कितनी दर्दनाक घटना है। बिह्नार में 1976 में एक पुलिस

अफसर रजौली थाने के अन्तर्गत एक गांव में एक पासी के घर में घुसकर उसक लड़की से छेड़खानी कर रहा था । पासी से बरदाक्त नहीं हुआ और उसने दरोगा जी को हंसिये से मार डाला । दूसरे दिन पुलिस ने उसे गांव को मटियामैंट कर दिया यह समझकर कि वह पासी सरकारी काम में बाधा डाल रहा था।

मैं ग्रापको ग्राप बीती बताना चाहता हूं। मैं ग्राज से 15 साल पहले बम्बई जा रहा था । मैं र्थर्ड कल्लास में जा रहा था, उन दिनों रेल में थर्डक्लास हम्रा करता था । मैरे साथ एक ग्रीर लड़का यात्रा कर रहा था जिसके पास टिकट था. स्कूल का सर्टिफिकेट था श्रौर देखने में 10-12 बरस से ज्यादा का नहीं लगता था । टी 0टी 0 साब उससे कह रहे वे कि तुम्हारी उम्र ज्यादा है। उसने कहा कि यह मैर। सर्टिफिकेट है। मैंने उस टी 0टी 0 से कहा कि आप इस बच्चे को तंग क्यों कर रहे हैं? तो उसने पूछा कि ग्राप कौन है ? मैंने कहा कि मै तो को-पैसेंजर हं। तब उसने कहा कि ग्राप सरकारी डयूटी में बाधा पहचा रहे हैं। **ग्रा**ज सरकारी डयूटी का मतलब है सरकारी अधिकारी का व्यक्तिगत काम। ध्रगर आप इस रवैथे को नहीं बदलेंगे तो देश का कल्याण होने वाला नहीं है ।

महोदय, यह सरकारी अफन 25 बरस की उम्र में नौकरी पाता है और उसको वह लाटरी समझता है, तनग्वाह उसकी लाटरी में मिली हुई है इसलिये काम करने लिये उसको घस वाहिये। चाहे क्लर्क हो, चाहे चीफ सेकेंटरी हो, जब तक उनकी खुशासद नहीं होती है, वे काम नहीं करते हैं। यह एटीट्यूड बदलना होगा । यह एटीट्यूड तभी बदलेगा जब उनको कांद्रेक्ट पर रखा जायेगा। नौकरी में जा भी कर्मचारी आये उसकी छाप 5 बरस के कांट्रेक्ट पर रखिये-"ट् बि रिपीटेड अगेन"। अगर यह नहीं होगा तो उन पर श्राप कोई श्रंकुश नहीं लगा अकत हैं ।

महोदय, दूसरी बात यह है कि रिटायरमेंट के बाद जितने भी बड़े ग्रफसर हैं, उनमें से 50 परसेंट से ज्यादा लोग एक्सटें शन पा जाते हैं। यह ग्रनर्थ है, समाज-द्रोह है लेकिन ग्राज यह एक कामन बात हो गई है। सेवानिवृत्त लोगों के लिये नई पोस्टें क्रियेट कर दी जाती हैं और यंग ग्रादमियों के लिये नौकरो नहीं है। इसको रोकना बहुत जरूरी है।

THE VICE-CHAIRMAN (SHRI **BASH-**KAR ANNAJI MASODKAR) Mr. Sahay, your five minutes are over.

SHRI DAY ANAND SAHAY: I am concluding.

THE VICE-CHAIRMAN 'SHRI BHASKAR ANNAJI MASODKAR): Thrice, your five minutes are over.

SHRI DAYANAND SAHAY: **Sir**, I would make one more suggestion. **There** should be a major change in the labour policy of India.

महोदय, ग्रगर हम लेबर लॉ को नहीं बदलेंगे तो इण्डस्ट्री नहीं चलेगी । मजदूर ग्रौर उनकी यूनियनें कहती हैं— चाहे जो मजबूरी हो, हमारी मांगें पूरी हों। यह बात नहीं चलेगी। स्राज कई पब्लिक अंडरटेकिंगध्ज ऐसी हैं जो पांच बरस से बंद हैं लेकिन उसके **म**जदूरों को पूरी मजदूरी दी जाती है। महोदय, जिस प्रकार ग्राई०ए०एस० ग्रफसर लिए प्रमोशन टाइम बाऊंड है वैसे ही थ्रव मजदूर भी कह रहे हैं कि **ह**में प्रमोट करो, एक बार नौकरी मिल गई तो श्राप हमें हटा नहीं सकते हो । जब तक हम इस एटोटयू को नहीं वदलेंगे तब तक हम इम्प्लॉयमेंट नहीं बढ़ा स**क**ते हैं।

महोदय, भ्रापको यह बात सुनकर ताजजुब होगा कि अग्रेजों के समय में एक हजार किलोमीटर रेल लाइन हर साल बनी थी लगातार 90 वर्षों तक और भ्राज जब कि इस काम के लिए पूरी मशीनरी उपलब्ध है, पत्थर और मिट्टी ढोने के लिए 10-10 करोड़ की मशीनें हमारे पास हैं, ऐसी हालत में हुम हर साल 200 किलोमीटर से ग्रधिक लाइन नहीं बना रहे हैं । ग्रादमी को **ग्रादमी से** ुर लगता है। पब्लिक ग्रंडरटेगिक हो या प्राइवेट सेक्टर हो, सब कहते हैं कि हाइ टेक मशीन लगाओं हाइ टैक मशीन खोदने के लिए क्यों लगाई जाती है । हाइ टेक लाइए लेकिन नहर खोदने के लिए उसे मत लाइए । एक हाइ टेंटक मशीन 6 हजार मजदूरों को बेकार कर देती है। तो ऐसी परिस्थिति क्यों ग्राई ? ऐसी परि-स्थिति क्यों ग्राई क्योंकि लेबर लॉज िफोक्टिव हैं। 15 दिन काम करने पर अजदूरों को कपेंसेशन चाहिए । ग्राप कपेंसेशन का रेट बढ़ा दीजिए । एक साल काम करने वाले को 6 महीने का कस्पनसंशन दीजिए । कोई मजदूर को हटाएगा नहीं, कोई मशीन नहीं लगाएगा। ग्रगर ग्राप चाहते हैं कि यहां उत्पादन बढे तो आप रोबोट मणीन का बनना ग्रीर उसको इंपोर्ट करने पर रोक लगाइए । (समय की घंटी)

इन शब्दों के साथ मैं इस बजट को सपोर्ट करता हूं ग्रौर इसके प्रपोजल्स को सपोर्ट करता हूं। लेकिन इनको में ग्रागाह करता हूं कि ग्रगर ग्रापकी इं स्ट्री नहीं बनेगी तो यहां ऐंप्लायमेंट नहीं बढ़ेगा ग्रौर इंडस्ट्री तब बढेगी जब वहां पर ग्राप डेमाक्रेसी लाइगा । कल इंडस्ट्री 2 परसेंट या 4 परसेंट पर कट्रोल होती जाएगी तो कभी नहीं बढेगी? ग्राप यह भी क्रांतिकारी कदम लाइए । . . (ब्यवधान) तें लाइमेंट बढ़ाने के लिए मैंने मुझाव दिया है कि जन्यूइन इंडस्ट्रीज को बढाइः । गाद में पली हुई इंडस्ट्रीज इस देश का भला नहीं कर सकती । लोग आज कहते हैं बाहरी चीजें लाइ।। यहां की 15 परसेंट पापुलेशन है जो कहती है विदेशी चीजें चाहिए, विदेशी दवा चाहिए । बाल बच्चों को विदेशी में पढ़ना चाहिल । ऐवरेज आदमी कहते हैं कि विदेशी माल मत लाए । वििटवल **प्रायल हमारे लोग खरीदते** हैं तो उसमें हैलो बेचा गया एस०टी०एस० हारा । चाहे हिन्दू हो या मुसलमान हो, गाय

श्री दयानन्द सहाय]

The Budget

भौर सम्रार का हैलो उसको खिलाया गया। कोई या एसा फर्म. कर सकती है ? लेकिन में ऐसा होता है । ग्रगर गरीब कहती है कि कुछ हम लिए दो तो क्या गलत ग्रगर ग्राप उसको रोकना उसको सुधारिए ।

ग्रापका ग्रीर कहना चाहता कि जो कदम उठाए हैं उनसे हिटए, ग्रागे बढिए । धन्यवाद ।

*PROF. **SOURENDRA** BHATTA-CHARJEE (West Bengal): Mr. Vice-Chairman, Sir, I am happy that you have called me late as that will give an opportunity to the speaker before the Finance Minister. I would like to submit, Sir, that the two Houses of Parliament have already sanctioned money upto the month of Sep-tebmer. The Hon. Finance Ministet has made certain debatable but also have raised certain basic issues before us. Those basic issues requires nation wide debate in a comprehensive manner as they touch ideological questions of our economic policy.

The Finance Minister has dedicated his Budget to the Late Rajiv Gandhi. His love and respect for Rajiv Gandhiji is evident from the fact that he has mentioned his name many times in his Budget speech. This Budget has been opposed not only by the Members of the Opposition but also by many Members of the Ruling Party. Therefore, I feel that the Finance Minister has not set a good precedent by dedicating the Budget to Late Shri Rajiv Gandhi.

When Shri P. V. Narasimha Rao became the President of the Congress Party after tha tragic death of Shri Rajiv Gandhi, he said in his first Press interview that the Congress Party stands on the principles as laid down by Pandit Jawahar Lal Nehru. He further said, "There is no alternative to Nehru line outside the pale of fascism."

*English translation of the original speech delivered in Bengali.

But it is the cruel joke of destiny that Shri P. V. Narasimha Rao has now deviated from Nehru's path. My Party and many other political parties do not support everything of Nehruvian Policy but the fact remains that many proposals in the Budget make it clear that Shri Narasimha Rao presided over the repudiation of Nehru line, because this Budget was approved by the Council of Ministers which was presided over by him.

The Finance Minister has devalued our currency. Since "devaluation" is dirty word, he has used the word "adjustment" in its place in his Budget speech. The Finance Minister says that it is an adjustment in value of our currency against certain major international currencies. But we know that the present Finance Minister was the economic adviser of the former Prime Minister Shri Chandra Sekhar. Shri Chandra Sekhar mortgaged cerain amount of gold with the foreign Banks. Even the present Finance Minister mortgaged about 37 1/2 tonnes of gold with hte foreign Banks in the first phase. But both Shri Chandra Sekhar and Dr. Manmohan Singh have used the word "pledge" instead of "sale" or "mortgage'.

Now-a-days gold standard is not there in our country. Yet there is no doubt about it that gold reserve guarantees strength of our currency. Now wtih the departure of 621/2 tonne of gold in different phases, the devaluation of rupee had to be made twice. As a result of this devaluation, on the other, the value of our import trade has gone up. Again, with the devaluation of rupee, dollar, pound, yen and franc have now become stronger currencies. The Finance Minister has now explained fully the reasons of devaluation. He has also not explained the character of economic crisis that we are facing today. He has of course, referred to the crisis in balance of payment position. Now we shall have to consider as to how we can improve our balance of payment position by increasing our exports and reducing our imports.

In this Budget we have allowed the Multinational Companies 'o hold 51 per cent equity shares instead of 40 per cent in our indegenous industries. Again they are allowed cent percent equity in mdvm-

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tries under the obligation to export the product and the Multinational-Companies may be allowed to hold even 100 per cent equity shares. Where will this open invitation to foreign capital lead our country to? Should we not think that the Multinational Companies will ultimately control our economy in the name of developing our economy? Should we not think that the Multinational Companies will gradually have a say in our political affairs, too?

Measures like devaluation of rupee, withdrawal of subsidy from certain commodities and formulation of certain schemes under the present Budget clearly indicate that government has accepted conditionalities of I.M.M. and World Bank to get loans from these two agencies and are now trying to radically change our economic system as per those conditions. The representatives of the government of India had a conference with the represep. (atives of the I.M.F. One cartoon in a newspaper daily tells us, "There is arms-twisting but we are twisting our own arms." So, we have weakened our hands ultimately. Our Finance Minister had links with the I.M.F. He is well aware of their methods of functioning.

The Finance Minister proposes to disinvest in some Public Sector Undertakings. It will lead to the retrenchment of workers, though the Finance Minister has used rhetorics in his budget speech to safeguard the interests of workers. About one and half lakh factories are closed and no provosion has been made in the Budget to safeguard the interests of crores of workers belonging to such affected factories.

The Finance Minister's Budget speech may be sugar-coated but it has brought out many ugly things before us. Under the camouflage of a pleasant speech, the Finance Minister has given us a suicidal policy. We shall have to take country out of this suicidal path. Though •we belong to the opposition parties, yet we do not want that the government should be confronted with a serious political crisis at the present moment. It depends upon how the government will solve their economic problems in course of time. But the government should not

tax our patiencs too long. The opposition parties will not allow the government to pursue its anti-people's policies for a long time. The Finance Minister must say in his reply whether the government is prepared to come to some understanding with the opposition parties on certain basic economic issues. There is no use referring to the present happenings in the Soviet Union or the Eastern Europe. We have not passed through their experiences. Whatever they say now on economic matters, should not be considered as gospel truth. Therefore, the government will have to come to some understanding with the opposition parties on certain basic economic issues. With these words, I conclude. Thank you. 3.00 P.M.

कसारी आलिया (उत्तर प्रदेश) : उप-सभाध्यक्ष जी, ग्रापने मझे वर्ष 1991-92 के बजट पर चर्चों में भाग लेने का मौका दिया, इसके लिए में आपका मित्रया ग्रदा करती है। इस बजट के माध्यम सं सबसे पहले में प्रधानमंत्री श्री नहसिंह राव जी. माननीय वित्तमंत्री जी का इसलिए मुक्तिया अदा करना चाहती हं कि हमारे अमर शहीद नता स्वर्गीय श्री राजीव गांधी फ़ैंडरेशन ट्रस्ट जो बनाया गया है उसके लिये एक सो करोड़ रूपया दिया है। उस ट्रस्ट की ग्रध्यक्ष श्रीमती सोनिया गांधी मनोनीत हुई हैं । इसके लिए ब्रापने जो बजट में प्रावधांन किया है, मैं ग्रापका बहुत बहुत शुक्रिया अदा करती हं। (ब्यवधान) माफ कीजिये, सलारिया जी, मेरी बात सून लीजये, जब माननीय सदस्य बोलते हैं तो कभी टीका-टिप्पणी नहीं करती । मैं ग्रापका घ्यान बजट की तरफ आकृषित करना चाहती है। कि जो एक सौ करअंड रूपया इस फांऊंडेशन ट्रंट के लिए माननीय विस मंत्री जी ने दिया है इससे हमारे हिन्दस्तान की गरीब जनता को खास कर के महिलाओं, सांइस और टेक्नो-लोजी और तमाम ऐसी योजनाओं और कार्यक्रमों को इससे फांयदा पहुंचेगा । मैं इस बजट का स्वागत करती हं ग्रीर माननीय वित्त मंत्री जी को बधाई देती है। हमारे ग्रमर शहीद नेता श्री राजीव गांश्री इस देश को एकता और अखण्डता के लिए शहीद हो गए। यह एक सौ करोड़ रुपये का

किमारी ऋालिया]

प्रावधान जो हमारे विक्त मंत्री जी ने इस ट्स्ट के लिए किया है तो कोई बहत बड़ी ब्रह्मांग नहीं किया है । यह इस्ट इस देश की गरीव जनना के लिए काम करेगा। यह टस्ट कोई राजीव गांधी के परिवार के लिए गहीं खोला जा रहा है। हमारे माननीय विपक्षी सदस्य तमाम टीका-टिप्पणी करते जा रहे हैं। मझे बडां अफसोस है कि ओ नेता इस देश के लिए शहीद हो। गया उस नेता के नाम पर तमाम टीका-टिप्पणी की जा रही है। मझे इस वात का दुख है। मैं ज्यादा कुछ नहीं कहंगी क्योंकि ग्रभी हभारे तमाम माननीय सदस्यों ने ग्रापका ध्यान श्राकषित किया है। उप-मभाध्यक्ष महोदय, मैं यह जरूर कहना चाहंगी कि यह जो बजट पेश किया गया है इस में रसोई गैस की कीमत बहुत ज्यादा हो गई है। 20 परसेंट कीमत जो बढ़ाई गई है मेरा यह सूझांव है कि इसकी कम कर देना चाहिए । इससे गरीब जनता को खास कर के महिलाओं को मध्यम वर्ग के ऊपर काफी भार पड़ेगा । इसलिए मेरि इल्तजा है कि एसोई गैस की कीमत को कम कर देता चाहिये । दसरी बात, मैं यह कहना चाहती हं कि ऋषिने जो पैट्रोल की कीमत बढांई है इससे भी गरीब जनता पर दोझ पडेगा। मेरा यह सझांव है कि इसके लिये ग्रापको कुछ कीमत कम करती बाहिये और जल्दी कोई न कोई कदम उठाना चाहिये।

उपसभाध्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): ग्रीर कोई सुझाव हो तो भेज दीजिए।

क्मारी भालिया: हम तो बहत कम टाइम ग्रापस लेते हैं। बहुत ही कम बोलने वाले हैं।

दुसी बात में सरकार से यह विवेदित करना चाहंगी कि सरकार को कम ग्राय वान, मध्यम ग्राय वर्ग के लोगों को राहत देने का प्रधास करना चाहिए। इसके लिए मायकर सीमा की 24 हजार रुपय से 40 हजार रुपये कर देना चाहिए । इससे मध्यम वर्ग ग्रीर गरीब वर्ग के लोगों को ज्यादा फांयदा पहुंचेगा।

तीसरी बात बाइस चेयरमैन सर मैं ग्रापके ध्यान में यह लाना चाहती हूं कि स्वर्गीय राजीव गांधी जी ने ग्रपने मैनीफैस्टो में जो भी जनता से बादे किये थे उन वादों को इस बजट के माध्यम से पुरा किया जाना चाहिए क्योंकि जो भी उन्होंने घोषणा-पत्न में कहा था वह जनता के फांयदे के लिए कहा था भीर कीमतों को कम किया जाना चाहिए जिसके लिए जनता परेशान है।

श्रापने रुपये का मूल्य तेजी से घटा दिया है । स्नाज ऐसा बजट स्नाया है जिससे मुद्रा-स्फीति और महंगाई बढ रही है। इसकी देखते हुए यह बजट मुद्रांस्फीति ग्रौर मंहगाई को कम करने वाला .. (व्यवधान) नहीं लगत। । पैट्रोल के दाम बढ़ाये गये हैं। 125 रुपये पर 10 लिटर मिलता थां प्रव 155-165 रुपये पर मिलने लगा है । इस पर भी आपका ध्यान आक्षित करना चाहती हं .. (समय की घंटी)

एक बात और कहना चाहती हं जी सुखे के संबंध में है। उत्तर प्रदेश से मेरा ताल्लुक है। वहां पर भयंकर सुखा फैला हुआ है । जनता में लाहित।हि मची हुई है। जानवर भी चारे के ग्रभाव में परेशान हैं। श्रतः वहां राहत कार्यशुरू कर देना चाहिए श्रन्यथा इस भूखमरी में जनता बहुत परेशान हो जाएगी खासकर उत्तर प्रदेश, बिहार ग्रीर जो जो भी स्टेटस सूखे से पीड़ित हैं उनकी ग्रोर में ग्रपका ध्यान श्राकषित कराना चाहती हूं। समय कम है, आपने मुझे कम टाइम दिया है फिर भी मैं आपको अक्रिया ग्रदा करना चाहती हं।

†[کماری عالیه (اِتر پردیش): اب سبها ادهیکش جی آپ نے مجھ ورهی ۹۲-۱۹۹۱ کے بحجت پر جو چوچه میں بهاک لیٹے کا موقع دیا-اسكيم لليم سيس آب كا شكرية ادا كرتبي ھوں - اس بجت کے مادھیم سے سب سے پہلے میں پردھان منتری شوى توسيها واؤ جي - مانيكم

^[] Transliteration in Arabic Script

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منتری جی کا اسلئے شمریہ آدا کرنا چاهتی هوں که همارے امر شهید نيتنا سوركيه شرى راجيو كالعاهى فاونديشن ترست بنايا كيا ه اسكے لیّے ایک سو کرور روپیہ دیا ہے -اس ترست کی ادھیکھی شریمتی سونيا كاندهي ماونيت هوئي هين -اسكے لئے جو بجت ميں بواؤدهان کیا ہے ۔ میں آپ کا بہت بہت شكريد ادا كرتي هول - (مداخلت) معاف کیچئے سلاریہ جی میری بات سن لیجئے - جب مانیئے سدسئے بولتے هيں تو كهنى تيكا تبلى نهيں كرتي ، مين أب كا دهيان بجت کی طرف آکرشت کرنا چاهتی هور-ميں يه کينا چاهتي هوں که جو ایگ سو کروز روپیم اس فاؤندیشن قرست کیلئے سانیئے وس منتری جی نے دیا ہے اس سے همارے هندوستان کی فریب جنتا کو خاص کر مهیلائی كو - سائنس اور تيكنالوجي اور تمام ایسی یوجناؤں اور کاریڈے کرموں كو اس سے فائدة يهونچےكا - ميں اس ہجت کا سواگت کرتی ہوں ۔ اور مانئے وت منتری جی کو بدھائی دیتی هوں - همارے امر شهید نیتا شرى راجيو كاندهى اس ديس كي ایکتا اور اکهندتا کیلئے مید هرکئے۔ ية ايك سو كروز رويتُ كا پراؤدهان همارے وہ مفتری جی ہے اس ترست کیلئے کیا ہے - تو کوئی ہوا الهسان نهيل کيا هے - يه تهسي

اس دیش کی فریب جنعا کیلئے كام كويكا - ية قرست كولى راجيو گانق هي کے پرهوار کيلئے نهيں کھولا جا رہا ہے - همارے مانیئے ویپکشی سدسیئے تمام ٹیکا ٹیلی کرتے جا رہے هين - مجه بوا افسوس هے که جو ليتا اس ديش كيلئے شهيد هو كيا اس نیٹا کے نام پر تمام ٹیکا ٹیلی کی جا رهی هے - مجهے اُس بات کا دکھ ہے - میں عیادہ کھے نہیں کهونگی کیونکه ابهی هماری تمام مائیٹے سدسیوں نے آپک دھیاں آکرشت کیا گیا ہے۔ اب سپہا ادھیکس مہودے - میں یہ ضرور کہنا چاهونکی که یه جو بجت پیش کیا گیا ہے اس میں رسوای گیس کی قیمت بہت زیادہ هو گئی هے -• ا پرسینٹ تیست بوهائی گدی هے-میرا یہ سعوباؤ ہے کہ اسکو کم کر دینا چاهگے - اس سے غریب جنتا کو خاص کر مهیاای کو - مدهیه ورک کے اوپر کانی بھار ہویٹا - اسلیکے میری التجا ہے کہ رسوئی گیس کی قیمت کو کم کر دینا چاهئے -هوسري باس مين يه کها چاهتی ھوں کہ آپ نے جو پیترول کی قیمت بوهائی ہے اس سے بہی جلتا پر بوجه بوے ا - ميرا ية سجهاؤ هے كة اسكے لئے آپ كو گنچه قيمت كم كرنى چاھئے - اور جلدى كوئى نه كوتى قدم الهانا چاهائے -

آپ سبها ادهیکش (شری بیاسکر آبا جی مسودکر): اور کوئی سجهاژ هر تو بهیج دیجگے -

کماری عالیہ: هم تو بہت کم ثائم

اپ سے لمیتے هیں - بہت هی کم

بولنے والے هیں - دوسری بات میں

سرکار سے یہ نویدن کرنا چاهونگی
که سرکار کم آئے والے مدهیم آئے ووگ

که سرکار کم آئے والے مدهیم آئے ووگ

کر بیاس

کرنی چاهئے - اسکے لئے آئے کر سمها

المحال روپئے سے بوعاکر ۱۳ هؤار

روپئے کر دینا چاهئے - اس سے

مدهیم ورگ اور فریب ورگ کے

لوگوں کو زیادہ فائدہ پہونجے کا -

تیسری بات وائس چیرمین سر میں آپ کے دھان میں یہ افا چاھتی ھوں کہ سورگیہ راجیو گاددھی جی نے اپ مینی فیسٹو میں جو جی نے اپ مینی فیسٹو میں جو وعدور کو اس بجت نے مادھیم سے پورا کیا جانا چاھئے - کیونکہ جو بھی انہوں نے کھوشنا پتر میں کہا تیا۔ تیا وہ جنتا کے فالدے کیلئے کہا تیا۔ اور قیمتوں کو کم کیا جانا چاھئے -

آپ نے ووپئے کا مولیہ دینوی سے
گہتا دیا ہے - آج ایسا بجت آیا
ہے کہ جس سے مدرا اسؤیتی اور
مہنٹائی بوھ رھی ہے - اسکو دیکھتے
ھرئے مدرا اسفیتی اور مہنٹائی کو
کم کرنے والا ... (مداخلت) ...

نہیں لکتا - پٹرول کے دام ہوھ گئے ہیں ۔ 110 روپئے پر دس لیٹر ملتا ہیا اب 100 اور 110 روپئے پر ملئے لکا ھے - اس پر بھی آپکا دھیاں آکوشت کونا چاھتی ھوں . . (سے کی گھنٹی) . . .

ایک باس اور کہنا جانتی ہوں جو شوکھے کے سمبلدھ میں ہے۔ اتر پردیش سے میرا تعلق ہے -وهاں پر بھیفکہ سوکھا پھیلا هوا هے -جنتا مين تراهي تراهي سجي هودي ھے - جانور بھی چارے کے ابہاؤ میں پريشان هين- اتيه وهان احت کاريه شروخ کر دینا چاهائے - انیتها اس بهكمرى مين جلتا پريشان هو جائیگی - خاص کر بازتر پردیش بہار اور جو جو بھی استیٹس سوکھے سے پیوت ھیں انکی اور میں آپکا دهیان آکرشت کرانا چاهتی هور -سے کم فے آپ نے مجھے کم ثاثم دیا هے پهر بھی میں آپ شکریہ ادا كرنا چاهتى هول ع

ज्यसभाष्यक्ष (श्री भास्कर ग्रन्नाजी (मासोदकर): कम टाइम देने के लिए भी गृत्रिया ग्रदा करती हैं। श्री राम अवशेष सिंह । श्रापका बहुत कम टाइम है। यू मस्ट फालो हर।

श्री राम अवधेश सिंह: : समय तो आपकी कृपा पर है, रबड़ की तरह बढ़ सकता है।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी भासोदकर): यह तो हाउस की क्पा है।

श्री राम ग्रवधेश िंह: उपसभाध्यक्ष महोदय, जब कांग्रेस सरकार ने, कांग्रेस पार्टी ने ऐलान किया था कि सौ दिनों में महागाई

t] Transliteration in Arabic Script.

घटेगी तो मेरी भी इच्छा थी कि मंहगाई घटाने वाला बजट हो, डिफिसिट को खत्म करने वाला बजट हो और मैं भी विस मंत्री जी की पीठ थपथपाऊं, इन्हें शाबाणी दं। खेकिन जो वजट ग्राया ग्रीर उसका जो ताहकालिक प्रभाव बाजारों में ग्राने लगा उससे लगता है कि जो इनकी घोषणा थी वह पूरी तरह न केवल विफल हई है बल्कि घोषणा के प्रतिकृत काम होने लगा है।

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मान्यवर, में समझता हं कि टाइम ज्यादा नहीं है इसलिए में मल बात पर ग्राना चाहता ह मान्यवर, यह जो वजट श्राया है, विकृत ग्रीर कुरूप वजट, उसके कई कारण हैं। ये आज के कारण नहीं हैं। जैसा कि कांग्रेस के लोगों ने अपनी बातचीत में कहा कि यह पिछली हकुमत की विरासत है तो मैं उसमें जोडकर कह सकता हं कि पिछली ही नहीं कई पिछली सरकारों की बिगड़ी अर्थव्यवस्था की विरासत है। यह 40 साल तक विगड़ती हुई श्रर्थव्यवस्था की विरासत है क्योंकि जितनी आज अर्थनीति काम कर रही है, इनकी वित्तीय नीतियां काम कर रही हैं वे सब बी० पी० सिंह की सरकार की बनाई हुई नहीं है। न चन्द्रशेखर सरकार की बनाई हुई हैं। यह सारी नीतियां कांग्रेस सरकार की बनाई हुई हैं, जिसका अंजाम आज निकल रहा है।

तो एक तो इस बजट को ठीक करने के लिये उन्होंने कहा कि महगाई नहीं बढ़ने देंगे, डेफिसिट नहीं होने देंगे। इन्होंन मुद्रा का अवमृत्यन किया श्रीर सोने की विकी की श्रीर श्रीवोगिक नीति में परिवर्तन किया। इन तीनों को मिला कर जो असर आ रहा है वजट में, वह बजट में जो प्रतिलक्षित हो रहा है, दिखाई पड रहा है, यह सब के कारण है।

ग्राज 70 बिलियन विदेशी कर्जी हो गया है, जैसाइस पर तो पहले हम लोग बोल चुके हैं कि विदेशी कर्जा इतन। वढ़ गया है कि जिसका सूद देने के लिये हमको मुद्रा का अवमुल्छन करना

एडा, हमको सोना गिरवी रखना पडा. सोना डेचना पड़ा। तो भी पूरासद हम नहीं दे पाये ग्रीर जितना सुट हम सालाना देते हैं, उसका करीड-करीड श्रायां दे पाये हैं। तो ऐसी हमारी अर्थ. ब्यवर्ष्या हो गयी है और उन्हीं कर्जी के बोझ में आज हमको मल्टी नेशनल फोर्सेज के समिने सर झुकाना पड़ा रहा है धीर हमें बाहरी मल्टी-देशनल कम्पनियों के लिये दरवाजा खोलना पड़ा है।

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हमें ग्राज करी । 150-200 वर्ष पुरानी बात बाद ग्रा रही है। उस समय अंग्रेज, केंच, प्तंगीत, यही शक्तियां थी, युरोप में, ग्रीर वह कम्पनियां भारत मैं काई और कई एकिया, ऋकरीका, लेकिन अमरीका के देशों में गयी और सबको गुलाम बना लिया । क्यापार के वहाने गई ग्रौर ग्रायिक गलामी इतनी इड दी कि इमारी राजनीतिक ब्राजादी भी चली गयी।

श्राज रूस की कमजोरी, एकट होते के कारण--ग्राज जो मल्टी-नेयनल कम्पनियां हैं, वह पर्तगीज ग्राज नहीं रहीं, लेकिन भ्राज इंगनिश, फ़ेंच, उमेन और भ्रमरीकी फोर्सेज उसमें चली ग्राई हैं। जापानी भी आ हई है। यह बांच-सात जो ग्रेट कंटीज कही जाते है, यह सब हमारे विदेशी कर्ज के दबाब के कारण यहां हा रही हैं ग्रीर हमारी ग्रर्थभ्यवस्य। विगडती चली गयी, इसलिये कि जो पुराने हबमरान थे, कांग्रेस पार्टी के लोग, यह कर्जी ले-लेकर उससे अय्याशी करते रहे । अय्याशी का मतलब कि वह उनका इस तरह सं इतवेस्टमेंट करते रहे और खाल नहीं किया कि रिटर्न श्रा रहा है कि नहीं, क्रार स्टिन का क्या हो रहा है ?

श्री सुरेन्द्रजीत सिंह श्रहल्वालिया (बिहार): अग्याशी करते रह हैं इसका क्या मतलद? ...(ब्यवधान) :

श्रीराम अवधेश सिंह: मैं बताता है। बोलो, तो मैं बता दं! मैं केवल इशारा कर हा है, बात कार समझ जाइये। . . . (व्यवधान)

The second second श्री शब्बीर ब्रहमद सलारिया (जम्म् श्रीर काश्मीर) : ग्राप जादा वजाहे न में कह दीजिये:

- उपसमाध्यक्ष (श्री मास्कर ग्रन्नाजी मासोदकर) : राम अवधेण सिंह जी, इध्यासी के उपन महीं, बजट के अधर बोलिये।

श्री रामग्रवधेश सिंह : हमारी क्रर्थ-• वस्था का ऐसा उपयोग किया भौर एसका धवने निजी कार्मी में कांग्रेस के नेताओं ने ग्रीर व्युरोबेट्स ने इस्तेमाल किथा: जिसमे दतिया के अध्याणीं का रिकार्ड ट्रंट सकता है। अगर अपने देखना है, तो पब्लिक सैक्टर के नौकरशाही की किन्दगी देखें और जो यहां ग्राई०ए० एस० के बड़े अफसर हैं, सैकेटरी हैं, कावंट सैन्नटरी हैं, एनकी किन्दगी देखिये। इह जो एक-एक विभाग के प्रधान हैं, वह कैसे हिन्द्रतान को लूट रहे हैं, यह श्राप दिखये।

में ग्रह कहना चाहता हूं कि काम क्यो नहीं हो रहा है। इसलिय कि हम रेस्पांक्षिविलिटी फिक्क नहीं करते । न्नाप रेस्पांसिबिलिटी फिक्स करिये। हमने कर्जा लिया ग्रौर कोल इंडिंगा बना दिया; स्टील ग्रथार्टी बना दी ग्रीर करीब 250 पब्लिक सेव्टर बना दिये। कर्जालें लेकर उस पर पैसा लगाया । किसी पर दो हजार करोड़ लगाया, किसी पर पांच हुजार, किसी पर दस हजार करोड रुपया लगाया, किसी में दो सौ करोड़ रुपया लगया। सब का सी०एम०डी० बना दिया । हम पब्लिक सैनटर के पक्ष में हैं, लेकिन उनके सेकेटरी क्या कर रहे हैं ? जो ब्यूरोकेट्स हैं, वे क्या कर रहे हैं ? इस पर हमने कभी भी रेसपांसिबिलिटी फिक्स नहीं की है।

ं वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर) : उपसभाध्यक्ष महोदय, ध्यरोक्रेट्स हाउस में नहीं जो जवाब वें । हमारे एक से एक ब्यूरोकेट्स हैं,

प्रशासन में भ्रच्छे लोग भी हैं, कमजोर भी हैं, इसलिए इस तरह से जेनरलाइजेजन करके बोलना, पोलिटीकल जितना करना हो कांग्रेस के बारे में या दूसरी पार्टियों के बारे में, वह कर सकते हैं, लेकिन इस तरह की चर्चा करना जरा उचित नहीं लगता है ।

क्षी शब्दीर श्रहमद जलाहिया : मगर यह कहने का.. (ज्यबधान) को ब्यूरोकेट मुल्क की दौलत लूट रहा है तो यह कहने का श्रधिकार है। इससे भ्रापको क्या फर्क पड़ता है। . . . (ध्यवधान)

श्रीराम अवधेश सिंह: मंत्री ब्यूरो-कैटस को यहां रिप्रेजेंट कर रहे हैं, उन पर कोई हमला होगा तो उसका जवाब आप दे सकते हैं।...(व्यवधान) त्रगर कोई ब्यूरोकेट लुट रहा है, काम में देरी कर रहा है या नहीं होने दे रहा है तो यह मंत्री की नप्सकता है। क्योंकि मंत्री सजग हो और मजबूत हो तो में नहीं समझता कि उसके विभाग का कोई अफसरशाह, नौकरशाह मनुमानी कर सकता है।

उपसमाध्यक्ष (श्री भारकर ग्रन्नाजी मासोदकर): टूमिनट्स ।

श्रीराम अवधेश सिंहः ठीक है, थोडा और बढ़ने दीजिए। मैं तो ग्रभी भ्रपनी बात कही नहीं, ग्रभी तो शुरू नहीं को है । मान्यवर, में यह कह रहा था कि जब कोई एक साधारण गांव में दुकान खोलता है मोदी, श्रगर वह 5000 की पूजी लगाता है तो उससे उसको इतनी ग्रामदनी होती है कि वह दस बच्चों के परिवार को दाल-भात, तरकारी खिलाता है। हमलगा दें गै 5000 करोड़ रुपये की पूंजी और उसमें हमको हर साल पांच सौ करोड़ रुपया घोटा लग जाएगा । यह कैसा व्यापार है और यह कैसी लूट है ? यह देश के साथ गददारी है। इसको हम लोग ग्रव ग्रौर ग्रागे बर्दास्त नहीं कर सकते । इसलिए ग्राप रेसपांसिबिलिटी फिक्स करिए भौर कहिए कि हम जितनी पंजी लगाते हैं उसमें से कम से कम दस फीसदी

हमको प्रति साल स्टिनं होना चाहिए, मुनाफा हो, सारा घाटा-खर्च काट कर, तब तो हम प्रायको चलाने देंगे । नहीं तो दस परसेंट में कम जो लाभ देगा हम उसको जेल में बंद कर देंगे, उसको डिमोट कर देंगे । इस तरह के सख्त कानून बनाने होंगे । क्योंकि जब तक ग्राप उसकी कंट्रोल में नहीं रखेंगे, श्राप उनकी जिन्दगी देख लीजिए, मैं मांग करता हूं इस सदन से कि जितने सी० एम०डी० हैं श्रीर पब्लिक सैक्टर के चेयरमेन हैं, उनकी धाप सी∴बी०म्राई० से जांच करा लीजिए। क्या जांच कराने की हिम्मत है ? ग्राप नहीं करायेंगे । ग्राप दो-तीन ग्रादमियों की जांच करोइये. उनके रिश्तेदारों की जांच कराइये । सब की प्जी 50 गुना, 100 गुना बढ़ गई है। कहां से बढ़ गई ? इसलिए कि वह इस तरह से काम करके, हमको लूट करके, भूखा और नगा बनाते हैं। हम बाहर से कर्जा लाते हैं ग्रीर इनको देते हैं और यह ऐश-मौज कर रहे हैं। **इन** पर रोक लगाना निहायत जरूरी है । मान्यवर, मैं यह कहना चहिता हं कि एक तो ध्राप कह रहे हैं कि... (व्यवधान)

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उपसभाध्यक्ष (श्री पारकर ग्रानाजी मासोदकर): रॉम खबधेश जी, ग्रापका **टाइम** हो गया । भ्रापके दस मिनट हो गए हैं।

श्रीराम प्रविधेश सिंहः हमको तो श्रभी बोलने ही नहीं दिया । मैं अभी गुरू ही कर रहा हूं।...(ध्यवधान) ग्रापके खिलाफ तो ग्रभी तक बोला ही नहीं, श्रभी सक कांग्रेसी लोगों के खिलाफ कुछ बोला ही नहीं है । श्राप लोग जितने पापी हैं उसके बारे में तो यह कुछ भी नहीं है।...(स्ववधान)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude now...

SHRI G. SWAMINATHAN: Sir, the hon. Minister is supposed to give the reply at 3.15 P.M.

THE VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR) Yes, he was to begin at 3.00 P.M., but the speeches are not yet over. ... (lnterruptions) ... I think you don't want to listen to Kant Awadeshji.,,,

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श्री राम अवधेश तिह : मान्यवर, मैं यह कह रहा हं कि पिछले एक साल से देश में हेगामा है कि सामाजिक न्याय किया जा रहा है। वी ब्यो बिह की मरकार के जमाने मे लेकर: इस जमाने तक कहा जा रहा है कि पिछड़ों को सामाजिक न्याय देंगे। क्या दिया? वी०पी०सिंह ने भी नहीं दिया और यह सरकार जो श्राई है, इस ने भी कहा कि पिछडों को न्यायं देंगे । क्या दिया ? पिछले साल बजट के मताबिक 678 करोड रूपया पिछडे वर्ग के लिए, पिछड़े वर्ग का नहीं वेलफेग्रर डिपार्टमेंट के पूरे बजट की रकम है 645 करोड यानी सब मिलाकर 678 करोड । लेकिन मान्यवर, मैं यह कहना चाहता हं कि इस साल बहत होंग पीटा गया लेकिन गोडयुरुड कास्टस, शोडयुरुड ट्रांडब्स अपंग ग्रौर ग्रपाहिज ग्रौर सब मिलाकर इसमें 678 करोड अपया पिछले माल और इस साल . . . (समय की घंटी)

उपसभाध्यक्ष (श्री भांस्कर ग्रन्नाजी मासोदकर): राम अवधेश जी, आपके दो मिनिट खत्म हो गए।

श्री राम ग्रवधेश शिह: मान्यवर, 645 करोड पिछले साल था और इस साल 778 क€ोड है।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude.

थो राम अवधेश सिंह : मान्यवर, इन्होंने 133 करोड रुपया बढांया है ग्रीर विचार किया जाए कि इस हिसाब से ये क्या करेंगे। शोडयुल्ड कास्ट्म, शोडयुल्ड ट्राइब्स ग्रीर वैकवर्ड कास्टम वालों को स्कालरशिप देंगे, उनके लिए हॉस्टल बनाएंगे, उनके लिए पढ़ाई की व्यवस्थां करेंगे या उसी में से कारपोरेशन बनाएंगे यहतो ऊरंट के मंह में जीराहै। यह कहरहै हैं कि हम शहयल्ड कास्टस, शेडयल्ड टांइब्स का कल्याण कर रहे हैं। मैं पुछता है क्या किया है? यहतो फॉड है। यदि आप कुछ करना

The Budget

चाहते हैं तो उनके पढाने की व्यवस्था तो करिए । पढाने की व्यवस्था करने से आपको कौन रोकता है। ग्राप तो पानी की तरह रूपया बहा रहे हैं। किजी लेकर हमको कर्ज में डाल रहे हैं. विकित उनके लिए हॉस्टल की व्यवस्था नहीं कर रहे हैं । ग्राई०ए०एम० व आई वर्षी वासव के कोचिंग की व्यवस्था नहीं कर रहे हैं। यह तो आपको करना चाहिए। श्राप तो कहते हैं कि कांग्रेस की सरकार आई है, हम सब काम कर लेंगे। लेकिन मान्यवर, मैं पिछले तीन माल से टाटा के खिलाफ लिख-लिखकर देरहा हं। टाटा ने दो सौ करोड रुपए की कर चोरी की है। सब वित मंत्रियों के पास फाइल आते-आते दब जाती है । पना नहीं टाटा कौनसा जाद चलाता है। में समझता है कि यह वित्त मंत्री कुछ कड़े श्रादमी दिखने हैं। तो ये कितने कड़े हैं, मैं देखना चाहंगा । मैं सब कागज-पत दंगा . . . (समय की घंटी)... मेरा पास असल है जो अफसर ने लिखा है कि इनने करोड़ की कर चोरी हो रही है...

THE VICE-CHAIRMAN (SHRI **BHASKAR** ANNAJI MASODKAR): Please conclude.

श्री राम अवधेश सिंह : वह सब मैं दंगा और चाहंगा कि यह सरकार टाटा के खिलाफ, बिडला के खिलाफ, डालिमयां के खिलाफ जरा कदम उठाए । मान्यवर, हमारे यहां एक कहावत है कि सतहा भी कदद है, सो फट में काट देती है, तो ये दो, चार, पांच, पच्चीस, पचास करोड़ वालों को रेंड करती है, लेकिन टाटा के यहां रेड करे, बिडला के यहां रेड करें। उनके यहां रेड करें तो इनको पता चलेगा।

मान्यवर, ग्रंत में मैं एक बात ग्रीर कहना चाहता हं। बिहार के हमारे साथी महाय जी ने एक बात पते की कही। मैं भी देखना चाहता हं कि इस सरकार में हिम्मत है, वह क्रांतिकारी परिवर्तन लाने वाले कदम उठांना चाहती है और औशोगिक नीति में परिवर्तन करना चाहती है, तो एम० आर टी ब्पी । जिसमें बना था, मोनोपोली घराने पर क्या यह अंक्षा लगाने हैं ? टाटा का दिस्को में 3 परसेट शेयर है और पूरा मैनेजमेंट

टाटाका है। मनमाने ढंग संसैकड़ों करोड़ मपया टाटा लटता है। मैं पूछता है कि तीन परमेंट वालों का मैनेजमेंट क्यों है ? यह ग्रंबानी संवानी क्या बोलता है, उस पर तो अपको डेमोक्रेसी लगती है। अबानी को खत्म करना है या बढ़ाना है ? और कीन है, वॉम्बे डाइंग वाला है, यह ग्रापस की लड़ाई में श्राप श्रा जाने हैं। तो टाटा पर क्यों नहीं आपकी रोक है ? तीन परसेंट है उसका भीर मैनेजमेंट में हाथ मुपर रहेगा क्यों ? बिग्ला का मादी का वयों रहेगा? अगर है तो उसको आप कंट्रोल करिए तब तो मैं समझताहं कि अर्थ अर्थो बढ़ सकते हैं, नहीं तो...(क्यवधान)...

SHRI JAGESH DESAI: On a point of order...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Why do you want to raise any point Of order? Let him finish.-

थी जगेश देगाई: नहीं-नही इसलिए कि ठाटा लुटते हैं, नाम लेकर बोलना एकित उहीं है। It is a very serious thing. That should not go on record.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): 1 will look inio it.

श्री राम ग्रवधेश सिंह: मान्यवर, मैं यह कहना चाहता है कि तब तो यह लोग यहां टाटा, बिरला के रक्षक बैठे हैं।

भी जरेश धेसाई: धापके पास सबत क्या <u>≱</u> ?

श्री राम प्रवधेश सिंह : बडे घरानों के बारे में हमें कहना है कि कौन लूट रहा है ? उसमे झांकड़े लेकर मंत्री जी जवाब देंगे कि टाटा ने नहीं लटा। मैंने कहा तीन परसेंट उसका शेयर है। अगर गलत हो तो कहिए। तीन परसेंट शेयर है तो हाईकभान क्यों रहेगा। मैनेजमेंट में उसका हाथ क्यों रहेगा? अगर श्राप श्रम्बानी को खत्म कर सकते हैं तो

क्यों नहीं टाटा को कर सकते ? ... (व्यवधान)... मृतिए, मृझको न ग्रंबानी से मतलब है, न संबानी से मतलब है, न टाटा से है, न काटा से मतलब है है । मृझको तो देश से मतलब है ग्रीर मैं चाहना हं ...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude now; otherwise, I will say nothing will go on -record now.

भी राम अवधेश सिंह: देश को इन लोगों ने लट लिया है और वडे...

उपअभाष्यक्ष (श्री भास्कर अञ्चाजी मासोदकर): देखिए, आप कनक्ष्युद्ध कीजिए।

भी राम श्रवधश सिंह: मैं कनकल्यूड कर रहा हं। श्रापकी ऋषा से ही बोल रहा हं।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No, no. please conclude now; otherwise, notring will go onrecord.

श्रो राम ग्रवधेश जिहः आप चाहेंगे तो में बंद कर दंगा, लेकिन ग्रापकी कपा है।

उपसभाष्यक्ष (श्री भास्कर श्रन्नाजी मासोदकर): करना ही चाहिए क्योंकि हमको मनना हैन!

श्री राम ग्रवधेश सिंह :मान्यवर, एकाश्र मिनट में खत्म कर दुंगा। तो मैं यह कह रहा था, मैंने मंत्री जी को भी कहाथा कि फ़ेट इक्वेलाइजेशन तत्काल खतम नहीं करेंगे तो इस बजट का कोई मतलब नहीं निकलेगा। फोट इसवेलाइजेणन के चलते विहार, वंगाल उडीसा. मध्यप्रदेश, कंगाल हो गए और अगर इसको समाप्त नहीं करते तो कभी भी बिहारियों के तम पर वस्त्र नहीं चढ सकते हैं। ग्रापको जानकर ग्राय्वर्य होगा कि स्टील जो बिहार में 52 फीसदी होता है, ग्रगर कोई बिहारी उसको खरीदेगा टाटा में या बोकारों में तो उसको बंबई से 735/-रुपए टन महंगा मिलेगा। हमारा ही स्टील, हमको 735/- रुपए टन ज्यादा खरीदना पडेगा । ग्रब बिहार वाला भी ग्रपना कारखाना खोलेगा तो बंबई में जाकर खोलेगा, ग्रहमदाबाद में खोलेगा, कानपुर में खोलेगा, दिल्ली में खोलेगा, दिल्ली में खोलेगा। इस तरह हमको भिखमंगा और नंगा बनाया जा रहा है इस औद्योगिक नीति के चलते । फेट इक्केलाइजेशन को खतम करना है। ... (समय की घंटी)...

एक बात और कह देना हं।

उपसभाष्यक्ष (श्री भास्कर ग्रन्नाजो भासोक्कर): राम श्रवधेश सिंह जी, वह श्राप लिखकर भेज टीजिएगा उनको।

श्री राम श्रवधेश सिंह : यह कनसाइनमेंट टैनस को खत्म करना है। ...(अवद्यान)

थी जगेंश देताई : वह है ही कहां ?

श्री राम सबधेश तिहः श्रच्छा, छोडिए । इसको यहीं रहने देता है ।

जगतमाध्यक्ष (श्री भारकार अञ्चली भारतीयक्र) : शाम वैठ जाइए, अब ।

श्री राम अवधेश सिंह: मान्यवर, जो रयल्टी है, वह सबसे कम बिहार को हिसाब स मिलती है। परसेंटेज के निकालिए तो कोयने पर रायल्टी ढाई-तीन फीसदी मिलती है । हमारे यहां देश भर में जितने मिनरल्स हैं, उसमें 72 तो विहार में हैं--- प्रावरन है। कोपर है, मेंगनीज है, बॉक्साइट है, चाइनाकले है, तमाम मिनरल्स फायरक्ले, युरे**नियम** हमारे विहार में हैं और हमको उसकी रायल्टी ढाई परसेंट, तीन परसेंट, नार परसेंट मिलती है । मैं च:हता हूं कि बिहार की पचास फीमदी से सौ फीसदी के बीच में निश्चित तौर पर रायल्टी मिलनी चःहिए । श्रगर महीं मिलेगी . . . (इम्ब्धान) . . .

श्री प्रमोद महाजन भी फीसदी कैसे ?

श्री राम अवधेश मिहः वयों नहीं? अप सौ रुपए का कीयला वेचेंगे तो हमकी सौ रुपया दीजिए, आप सौ रुपए का आयरन वेचेंगे तो सौ रुपया हमको दीजिए। रामकी तो वो सौ परसेंट हो सकती [श्री राम अवधेश सिंह]
है। इसलिए हम तो अभी कह रहे हैं कि
50 फीसदी से 100 फीसदी के अन्दर
रॉयल्टी दीजिए। अगर नहीं दीजिएगा
तो, मान्यवर, विहार आग के शोले पर,
विस्वियस के मुख पर बैठा है।

The Budget

उपसभाष्यक्ष (श्री भास्कर श्रमाजी मासोटकर): देखिए, श्रव में दूसरे स्पीकर को कॉल कर रहा हूं, आप बैठ जाइए।

श्रीराम अवधेश हि अन्त में एक बात कहना चाहता हं कि . . .

उपसभाध्यक्ष (श्री भास्तर स्नन्नाजी मासोदकर) : श्रापका परमिशन नहीं हैं। Nothing is going on record.

श्री राम अवधेश सिंह: *

THE VICE-CHAIRMAN (**SHRI** BHASKAR ANNAJI MASODKAR): Nothing g going on record.

श्री राम श्रवधेश तिहः लास्ट वाक्य मैं बोल रहा हुंन ।

उपसभाष्यक (श्री भास्कर अन्नाजी भासोदकर) : अच्छा बोलिए।

श्री राम अवधेश जिहः तीन विश्वल भारत सरकार की कु-नीतियों का गड़ा है विहार की छाती में उनका नाम है--फेट इक्वलाइजेशन, गाडगिल फाम्ला और विभेदकारी रॉयल्टी की नीति । यह तीन भारत सरकार की कु-नीतियों का विश्व बिहार की छाती से जब तक नहीं निकलेगा तब तक बिहार ग्रीर पूर्वी राज्यों के लोगों के तन पर वस्त्र नहीं चढेगा । इसलिए मैं चाहता हं कि सरकार इस पर ग्रागे बढ़े ग्रीर हमारे उद्धर का कोई काम करे। कदवन जलाशय को पूरा करे, 8वीं पंचवर्षीय योजना में उसको खत्म कर दिया है और "कोयलकारो" को तत्काल शुरू करें नहीं तो बिहार में भी भ्रान्दोलन बहुत उग्र रूप धारण करेगा।

उपसभाव्यक्ष (श्री भास्कर श्रक्ताजी मासोदकर): सत्या बहिन जी श्राप कुछ कहना चाहती हैं। श्रीमती तथा बहिन (उत्तर प्रदेश) : उपसभाव्यक्ष महोदय, श्रापका बहुत-बहुत शक्रिया कि श्रापने मुझे समय दिया।

महोदय, में बजट के सम्बन्ध में दो मिनट ही लुंगी । ग्राज देश की ग्राधिक स्थिति जिस हालत में ग्रा गयी है, बहुत से लोगों ने इस सम्बन्ध में चर्चा की है ग्रौर बहुत से सुझाव रखे हैं। हालांकि दुर्दशा का इसका कारण यह रहा है कि करीब डेढ वर्ष से देश श्रन्भवी हीन और अपेक्षाकृत कम इच्छाशक्ति वाले हाथों में रहा है जिसकी वजह से देश दिवालिया होने की स्थिति में ग्रा गया था और देश की साख और प्रतिष्ठा श्रन्तर्राष्ट्रीय क्षेत्र में गिरी थी श्रीर मी जम्मीद करती हूं कि माननीय मंती जी जो बजट लाए हैं, वह बहुत सहिसक एवं ईमानदार प्रयास है देश को ग्राधिक दुर्दशा से उभारने के लिए। जो लोग इस वजट की आलोचना कर रहे हैं, में समझती हं कि वह ग्रालोचना भी ऊपर ही ऊपर से कर रहे हैं। यह तो एक ग्रौपचारिक प्रालोचना थी जो इन लोगों ने की थी।

महोदय, में माननीय मंत्री जी को धन्यवाद देती हूं कि इन्होंने श्री राजीव गांधी जी की समृति में जो फाउडेशन दिया है और उसमें जो धन लगाया है, उम्मीद हैं, उसका सही सदुपयोग होगा । दूसरे, में एक सुझाव दुंगी, मै ज्यादा लम्बा भाषण नहीं दूंगी, कि लखनऊ में माननीय श्री राजीव गांधी जी ने जो वाबा साहब डा० अम्बेदकर के नाम से एक विश्वविद्यालय खोला था, उस विश्वविद्यालय में आज तक कोई काम नहीं हो सका । दलित श्रौर पिछड़े वर्ग के उत्थान के लिए उन्होंने एक ग्रन्छा काम किया था 244 एकड जमीन लेकर, लेकिन महोदय, दुर्भाग्य यह रहा कि कांग्रेस सरकार चली गई लेकिन जो ढोंगी लोग मंडल-मंडल का मंत्र जाप कर के बोट मांगने गए थे, उनको जनता ने बाहर निकाल कर फिर से कांग्रेस को जनादेश दिया है कि शासन की बागडोर संभालो । मैं उम्मीद करती हं कि यह उसे पुनः सुवारू रूप से चलाने

^{*}Not recorded

के लिए कुछ धन की व्यवस्था करेंगे। इसकी व्यवस्था केन्द्रीय सरकार को करनी भी चाहिए क्योंकि राज्य सरकार से हमें कोई उम्मीद नहीं है। राज्य सरकारों की बात कहें तो अभी पिछले दिनों श्री गौतम जी के सवाल के जवाब में बताया गया था कि पहले 5 करोड़ रुपए का उसमें प्रावधान किया था और इस वर्ष किया है ढाई करोड़ रुपए का ग्रौर में समझती हूं कि यही रहा तो वह भी खत्म हो जाएगा। में उम्मीद करती हूं कि केन्द्र से ग्रम्बेडकर विश्वलियालय के लिए कुछ धन की व्यवस्था की जाएगी।

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महोदय, मंडल का जाप करने वालों से मैं एक बात जरूर पूछना चाहती हूं कि मैंने ग्रभी ग्रखबारों में पढ़ा था कि जो गरीबों और पिछड़े वर्गों के मसीहा बनते हैं विश्वनाथ प्रताप सिंह जी, जब पिछले दिनों प्रधान मंत्री थे उन्होंने कोई काम नहीं किया सिवाय राष्ट्रीय सम्पत्ति का जितना उनके टाईम में न्कसान हमा, इतना कभी माज तक नहीं हमा। चाहे मंडल के नाम पर दंगे हुये, चाहे मंदिर के नाम पर, लेकिन महोदय, उनका ध्रपना व्यवहार क्या है ? जब वह एक दफे साउथ में गर्ये तो वहां क्या खाने की इच्छा की ? अभी कल-परसों एक श्रखबार में निकला या कि उन्होंने एक हजार रुपये किलो की कोई दुर्लभ सब्जी खाने की इच्छा की , विश्वनाय प्रताप सिंह जी जो गरीबों के मसीहा है..... (यवधान) नहीं एक दिन में खाते हैं।

श्री श्रानत्व प्रकाश गौतमः (ब्यवधान) इस देश में एक हजार रुपये किलो की सब्जो बेच रहा है ?

श्रीमती या बहित: जी हां, एक हजार रुपये किलो को वह सब्जो पता नहीं कौन सी है(श्यवधान)) वह सब्जी बाहर से उन्होंने मंगायी (श्यवधान) गोवा में गवर्नर ने मंगायी थी। यह अखबार की सूचना है सुन लीजिये, धापके गरीबों के मसीहा की हालत। श्री राम अवधेश सिह: एक हजार रुपये किलो की कच्ची सब्जी या पक्की सब्जी थी(ज्यवधान)

श्रीमती या बहिन : दूसरी बात यह है कि जो सरकारी फिजूलबची हैं उस पर जरूर पाबंदी लगनी चाहिये और जहां तक आय कर का सवाल है तो मैंने पिछले वजट में भी इस बात को रखा था कि जो वेतनभोगी कर्मचारी हों, चाहे वह सरकारी कर्मचारी हों, या प्र इवेट लिमिटेड में हों, चाहे वह चपरासी हों, चाहे वह वलके हों, चाहे वह अधिकारी हों उन पर आय कर की सीना में काफी छूट दी जानी चाहिये। मैं मंत्री महोदय से प्रार्थना करती हूं कि जो वेतन भोगी कर्मचारी हैं उन्हें और अधिक छूट दी जानी चाहिये ... (व्यवधान)

उपामायक (श्री भास्कर ग्रन्नाजी भासोदकर) : डा० ग्रवरारं ग्रहमद, ग्रीप ग्राय कर के वारे में क्या बोल रहे थें ?

डा० अगरार श्रहमद (राजस्थान):
महोदय, आपने मुझे समय दिया उसके
लिए धन्यवाद । मैं माननीय मंत्री जी से
यही कहना चाहता था कि जो भी सरकारी तबका है या नौकर पेशा है, आप
भी काफी समय तक इस तबके में रहे हैं,
उन्हें डियरनैस एलाउंस के नाम से जो
पैसा दिया जाता है और करके रूप में
वापिस ले लिया जाता है तो आयकर की
एक्जेम्प्ट लिमिट बढ़ यी जाये और कम से
कम डियरनैस एलाउंस से वह कर मुक्त
किया जाये, यह मैं आपके माध्यम से कहना
चाहता हूं।

उपसभाष्य**क्ष** (र्श्व: भास्कर अन्नाजी भासोदकर): थ्राप कांक्लूड कीजिये, श्रापका भी पोइंट ले लिया है उन्होंने ।

श्रीमती लत्या वहिन : श्रायकर में छूट दें श्रीर दूसरी बात यह है—सुना है माननीय मंत्री जी एक रुपया कुल श्रपनी सेलेरी के रूप में लेते हैं। मैं इनमें प्रार्थना करती हूं कि श्रपनी गृहणि से भी इस बात के लिये कहें बरना मैं एक सांदोलन चलाउंगी

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कि अगर चीनी व गैस के पैसे इन्होंने नहीं घटाये तो बिना गैस के कच्ची रोटी खिलायी जाये (व्यवधान) सारी, कम नहीं किये। अगर गैस का पैसा कम नहीं किया तो मैं आहवान करूंगी कि सभी गृहणियां घिना गैस की रोटो आप सबको खिलायें (व्यवधान)

उपसभाध्यक्ष (श्रो भास्कर ग्रन्नाजी मासोदकर): सत्या वहिन जो, प्लोज सिट डाउन(व्यवधान)

श्रीमती सन्या बहिन : दूसरी बात महोदया यह है, जो सरकारी पैसा है उसका सही सदुपयोग नहीं होता है । पिछले दिनों यहां पर मंत्री जी ने बताया कि विहार सरकार को जनहित के कार्यों के लिये केन्द्र से पैसा दिया गया था सड़क ग्रादि के लिये, वह पैसा वापिस ग्रागया ग्रौर क्योंकि उन्हें फुर्सत नहीं वह राज-नीतिक कार्यों में लगे रहते हैं इस प्रकार से जो भी सरकारी पैसा होता है उसका सही सद्पयोग नहीं होता, जनहित का कोई कार्य नहीं हो पाता है। इस संबंध में मेरा निवेदन है कि केन्द्र सरकार इस बात में हो जानकारी रखेगी कि कौन सो सरकारें काम नहीं कर रहा है और केन्द्र के पैसे का भी सदुपयोग नहीं करती हैं, उसके बारे में जनता को भी बतलाया जाना चाहिये और सरकार को भी इस बात का ख्याल रखना चाहिये, महोदय (व्यवधान)

उपसमाध्यक्ष (श्री मारू ग्रन्ताजी मासोदकर): प्लीज, सिट डाउन ।

श्रोमतीं सत्या बहिन : मैं सभी वित्त मंत्रियों का धन्यवाद करती हूं और जिन अधिकारियों ने इसमें सहयोग दिया जनको भी मैं धन्यवाद करती हूं । धन्यवाद।

श्रो राम नरेस यादव (उत्तर प्रदेश): महोदय, मंत्री जो से एक सवाल में पूछना चाहूंगा। मंत्री जो ध्रपना उत्तर दें जो सारो बहुस हुई है और सारो नातें श्रायी हैं, मैं उसी सिलसिले में पहले से ही एक बात कहना चाहता हूं ताकि मंत्री जी उसका भी उत्तर देते समय उसको ध्यान में रखें।

जुलाई. 1981 से लेकर जुलाई, 1991 बजट ग्राने से पहले तक खाद के मूल्य में कोई बुद्धि नहीं हुई थो ग्रीर यकायक 10 साल बाद ग्राज भी फटिनाइ-जर पर सब्सडों 1726 करोड़ रुपये काट रहे हैं, वहीं पर यकायक 10 साल के बाद 40 फीसदी खाद के दान की बड़ा दिया।

उपसभाध्यक्ष (श्रो भारूकर अन्ताजो भासोदकर) : वह देंगे ।

श्री राम नरेश यादव: जिस खाद को 50-51 में जहां पर 50 मिलियन टन **खाद्यान्न** होता था वहां पर 1991–92 में आ करके 182 मिलियन टन खाद्यान किसान पैदा कर रहा है। ऐसा स्थिति में में जानना चाहता हूं कि जो किमान इस देश को रीढ़ है, जो किमान के उपर श्राज 40 फीसदी खाद का दान बढाया गया उससे उसको रोढ को यकायक 40 साल के बाद, 10 साल के बाद हवीड़ा लगाने की को शिश जो यह सरकार कर रही है, होंदर, ने यह जानना चाहता है कि किसान के साथ बहुत अन्याय ही रहा है, पूरे देश के कितानों के साथ अन्याय हो रहा है... (ब्यब्धान) सीर इस तरह से अन्याय हो रहा है । होएय, यह सवाल किमान का नहीं है। पूरे देश के किमानों के साथ आज ग्रन्थाय होरहा है। हमारा देश एक ्षिप्रधान देश हैं क्योर इस ऑप प्रधान देश में सरकार इस तरह का काम कर रही है। इपलिए माननीय मंत्री जी सेहम जहता चाहते हैं कि इस पर ये गंभीरता ने विदार करें और आपने जो फरिशाइकर का दोस 40 प्रतिश्रत बढ़ाओं है, उनको वारत ले और ऐसी व्यवस्था करें कि किञानों को भारकारी सल्य मिल बके। हमते अपने घोषणायत्र में भी किसानों को भाभकारी संख्य दिलाने का वायदा किया है. . . . (व्यवधान)

(उ**प**ामिति पीठासीन हुई)

उपसमापति : क्या हो गया, यास्य जो, आफ इतने खका क्यो हो रहे हैं ?... (\Interruptions) Mr. Finance Minister, the debate is over. You can reply. (Interruptions)

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ग्राप लोग ग्रव मंत्री जी को जवाब देने दीजिए। अपया शांति से बैठिए।

श्री ईश दल यादव (उत्त प्रदेश) : 40 परसेंट जो ग्रापने फरिलाइजर का दाम बढाया है: उसको भ्राप वापस ले रहे हैं विस मंत्री जी यह घोषणा तो कर दीजिए।

उपसभापति । यादव जी सनिए तो मंत्री जी वया-क्य घोषणाएं करते हैं (ध्यवधान)

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I am greatful to all the hon. Members on both sides of this House who have taken part in this debate on the Budget.

/There have been many suggestions and I think there is a lot of food for thought in all that has been said. . I must say I was very much impressed by the tenor of debate and the seriousness that has characterised this discussion, and that is as it should be, because we are dealing with matters having a vital bearing on the future of this nation. And this must be done in the background of the awareness that the type of economic crisis that we face today is unprecedented in the history of, independent India. Honourable Shri Jaipal Reddy said that I was exaggerating the foreign exchange crisis, that the current account deficit was not more than Rs. 10,000 crores. Now ten thousand crores of rupees is not a small sum, but its financing is the real problem. Before the onset of this crisis a part of this deficit was being financed by non-resident remittances. The net inflow in recent years before the present crisis was of the order of Rs. 2,500 crores. In addition we were borrowing in the international capital market a gross amount of about Rs. 4500 crores. Now. as a result of what has happened in the last one year these two inflows are simply not available to India. In fact, in the · last couple of weeks, before the actios taken by this

Governmeitt, the non-resident Indians were: taking money out of this country at the rate of Rs. 100 to Rs. 150 crores per week. As far as the international banting is concerned, it

(General), 1991-92

SHRI JAGESH DESAI (Maharashtra): Madam,... (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Dasai, no interruption.

SHRI JAGESH DESAI: I have asked for figures. . . (Interruptions)

THE DEPUTY CHAIRMAN; Just a minute. While the Finance Minister is replying, I would request Members not to interrupt him, because the flow of thought is interrupted. If you have any query-not everybody—and it is of an important nature, you may ask—but, please in the end. Don't interrupt him.

SHRI MANMOHAN SINGH: So. Madam. we have a serious situation in which the mechanisms of financing this Current Account deficit have broken down. In addition, we have for various reasons a very explosive short-term debt situation—4 to 5 billion dollars of short-term debt which lias to be rolled over from day to day and which has to be repaid on a short notice. We have an outstanding amount of 11 billion dollars of non-resident de-Posits. They can go out of India at any time. Now this is the crisis that titis country faces; this is the crisis of confidence. And it is in this background that we have to view the problems of this country

Some hon. Members have said that the real economy of India in 1991 was in good shape despite this crisis. I do admit that in 1991 the real economy of India in terms of growth of national income and other variables did well. But- at what cost? If you would look at the amount of additional borrowing that is being done, I will give you one instance of the amount of borrowing that was done, an extraordinary borrowing when the Chandra Shekhar Government came into power. On the 20th

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of November roughly our reserves were Rs. crores. On 21st of June when our Government took over, the reserves were Rs. 2,442 crores. And during this period, the Government that was in office from November, 1990 to 21st June, raised extra-ordinary resources, special emergency including about Rs. 3,900 crores inflow from various multilateral agencies, a total sum of Rs. 4,900 crores. So, you start this November, 1990 with Rs. 3,000 crores. additionally Rs. 4,900 You) borrow crores. The gross amount available is Rs. 7,900 crores. And at the end of it, they left Rs. 2,542 crores, roughly a loss of 5,000 crores spread over a period of seven months. I leave it to this House to judge whether this situation is sustainable. I beg to submit to you, Madam, that this is simply not a sustainable situation therefore, we had to act. We had to act. We did not have time. And if we had not acted then there would have been a international default. Now, I boldly, certain would beg of this House to understand what an international default is, what its consequences are. If on the 21st of June or thereafter we did not have the money to honour our debt service payments, you would not be able to raise any money from anywhere even on short-term credit. And today we are importing fertilizer on short-term credit, we are importing petroleum products on short-term credit. And if you have no' money, if nobody is going to give you would have been a total credit, there breakdown of the financial system. And I must he very honest with you; if India had become a defaulter during this period, I would not have been able to present to this House or to the Lok Sabha Budget because T do not know what imports I can effect, T do not know how this national income of India would grow, I would not' have known how revenues of India would have grown, I would not have been able to plan any expenditure, there would have been a breakdown of the financial system as a whole. Now this is sltuation that we' faced. And.

therefore, you can go on debating how the situation arose. Now, I think, that is history. We can apportion blame. I do not believe that .today any purpose is served by saying who did what. The real question before us is: How can we collectively put our heads together to get this country moving again? And that is what I believe this Budget is about.

Now, what is the strategy of this Budget? Before I come to answer the various points that have been raised 1 would recapitulate for the benefit of this House the basic philosophy of this Budget. The starting point of this Budget is I think, Shri Kamal Morarka is this. He raised it. Several other not here. Members raised it. Mr. Jaipal Reddy raised it. I think they all fire agreed that there is a need for a strong fiscal corrective. Now,, what does the fiscal corrective mean? If fiscal corrective is accepted, that means you must Government expenditure. It must also involve, wherever possible, an increase Government revenue. This precisely what I have done. Cutting expenditure is not an Government easy thing in, a poor country. I think most of the things you can justify one way or the other. Subsidies have also a logic of their own in a poor country. But you have to ask this question that if this expenditure was not cut, if these subsidies were not cut what would have been the consequences? I think hon. Members on this side of the House as well as on the other side of the House have said that there is a great resentment in the country, in this House and outside on the reduction in fertilizer subsidy. I appreciate the feelings of this House. appreciate the feelings of our farmers. I recognise that nothing should be done to hurt agricultural production. Madam, I want the House to reflect over a situation in which for inaction in the past spread over a large number of years, fertilizer subsidy has grown, has 'been allowed to grow to a point of •Re; 6000 crores. Is this sustainable? If you are serious about cutting Government expenditure, can you ignore cutting this Rs. 6000 crores? Madam, I submit to you that we have no options. Having said that I would also submit that it is our duty to ensure that this cut in fertilizer subsidy does not hurt agricultural production and we are committed to ensure that procurement prices will be adjusted to take into account the increase in fertilizer prices and also for those farmers who do not produce for the market, we will have special programmes like extension of other arran-igements, credit, etc. to see that their interests are effectively protected. Some hon. Member have brought in the question of the price of LPG. It is not a pleasant thing for me to do. I recognise that in this country this will be an unpopular measure among middle class and lower middle class families. But, Madam, we are living in a time when hard decisions are necessary. I think it was John Kennedy who said in his inaugural speech "Ask not what your country can do for you; ask what you can do for, yor country". This is the only way in which you can save India from a situation of insolvency. I think I have prevented a default situation and if you follow what I have been saying, this country will go from strength to strength.

DR. ABRAR AHMED: Madam, point of information.

THE **DEPUTY** CHAIRMAN: No point of information. I am not allowing. (Interruptions). Don't talk about rights and responsibilities. Please sit down. (Interruptions). I don't allow anybody to interrupt. (Interruptions). I say, please keep quiet. Don't interrupt the Finance Minister. Let him speak. In cutting expenditure, we have made every effort to ensure that the expenditure cut does not hurt the poorer sections of our society. It is in recognition of that reality that even at a time of acute financial crisis we have reduced the price of kerosene so that in the poorest homes of this country, there should be some light, some heat, and this is a recognition of the fact that the adjustment process must not hurt the poorest people in the conn-

Now, when it comes to raising resources, my effort has also been to see that these resources are raised in a manner where the burden is apportioned having regard to the capacity to bear that burden, and I have not imposed any burden on the poorer sections of the community. I have ensured in the process that the growth momentum of this economy is maintained and if this economy maintains its growth momentum, there will be larger employment opportunities and that would work to the benefit of everybody and more so of the poorer sections of our society. I have also made every effort to ensure that this painful process of structural adjustment does not impose undue burden on the weaker sections of our society. That is the logic of this Budget. The Budget has to be viewed in its totality.

I said that in my budget speech and I repeat further. Talking about the exchange rate adjustment you could not have started correcting the fiscal mess unless you did something about the exchange rate. In the situation in which there was an acute lack of international confidence in our currency, we did not have any reserves to defend that exchange rate; there was no mechanism in which you could prevent a change in the exchange rate. Now, through an aggressive exchange rate policy, we have reversed destabilising speculation and today you do not have a net outflow on non-resident capital account. Also we have brought about a degree of calmness in the international capital market, and by adjusting the exchange rate we have saved for the Budget about Rs. 3000 crores of budgetary subsidies which went to the export sector. If I had to make a correction in the budgetary deficit I could not have done this correction if I had not adjusted the exchange rate to begin with. At the same time, we have used the exchange rate adjustment to bring about a fundamental transformation of the trading system which at the margin penalises those who want to use the foreign exchange for Wasteful purposes which, at the same time, encourages growth of our exports: at the same time it eliminates a lot of bureaucratic People told interference.

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[The Deputy Chairman] me that in the past, the average effective rate of subsidy on exports was about 8 per cent of the FOB value of experts; roughly 3 per cent was in the form of leakages of all kinds, and this 3 per cent really disappeared and the actual exporters probably of about 5 per cent. Now we have eliminated the scope for all these practices which were streamlined the undesirable. We have system. We have eliminated the whole bureaucratic paraphernalia on export promotion. What is more, we have provided an incentive will which encourage not only manufactured exports but also agricultural exports. I think one hon. Member—it was Dr. Sivaji I think asked as to why we were doing all this and we should not encourage agricultural exports. I must contend with him, I do not share that perception. I think it is necessary for this country to develop agricultural exports if you want to reduce inequalities between the rural areas and urban areas. These subsidies which have been given in the past to a small segment of manufacturing sector, have been denied to agriculture. We have now replaced it by across the board arrangement which I do believe, in course of time, will bring about a significant increase In agricultural exports to the benefit of our farmers, to the benefit particularly of small farmers because they have small holdings, and in horticulture, fisheries and other activities. Therefore, the exchange rate adjustment 4.00 was an essential part of the reform package. Then, if you exchange rate, what is the use of the exchange rate? The exchange rale provides only an incentive. People must be there to take advantage of (hose incentives and, therefore, the industrial policy comes in. If we do not remove the cobwebs which come in the way of increased industrial production, all these incentives would be wasted, and that is we have eliminated the control mechanisms which came in the way of increased production. Now, Members have referred to the Monopolies Restrictive Trade Practices Act. What we have done now is, we have said that those who want to

expand, arc free to do so. They do not have to come to New Delhi to seek prior permission to expand. But after expending, if they misuse those facilities, if they exploit the consumers Restrictive Trade Practices Act will come down very heavily on them so that we do not penalise the growth of the firm. Why should we, if India is to compete in the world market? The whole of Europe is becoming one market. The European firms arc merging and they are expanding. arc becoming one entity. If our They pigmies. firms remain I am afraid. will never be able to compete they the international market. If we maintain this Act in its old form, we would be asking the Indian firms to compete in the international market. I think with both hands tied at their back. Therefore, what We have done is. we have removed . this obstruction on the expansion of our firms. At the same time, we have retained those provisions which would prevent misuse of those facilities to exploit consumers. We will strengthen those provisions, I submit to you, Madam that what we have done is, we have eliminated the whole mechanism of licensing in a large number of areas but not at the cost of the smalr-scale sector and not at the cost of village industries. In all those areas, the protectionist mechanism stays in place, and it is, in fact our intention to strengthen mechanism for small and village industries, both the regulatory mechanism as well as the promotional measures. So. there should be no fear at all that what we have done by way of liberalisation of industrial policy is at the cost of the small-scale sector. If I may say so, this, today, is not a question of left vs. right. T have seen the Left Party's manifesto. They have all unanimously agreed—judging by their statement—that the time has come to remove all barriers to domestic competition and. if they are not talking of removing

all barriers to domestic competition, what else are they talking about? They are talking about the restrictions imposed Ihrougvi the Industrial Licensing Policy and the restrictors imposed through the Monopolies and Restrictive Trade Practices Act. This is the one area where, 1 feel, there is complete unanimity in the country. Now, this is what we have done. I think, what we have done is the right thing today. We have, at the same time used this opportunity to create an environment in which there would be a greater incentive for foreign investors to come to this country. Why do we want that? The House would forgive me. We have very many achievements in this country. I do want to submit to you, Madam, that if we do an honest audit of India's capital goods industry, our technology is outdated in large segments of our industry. Since 1973, there has been a sea-change in the world technological scene. New energy and efficient production methods have taken place all over the world. But that revolution has simply not touched us. Most of our capital goods industries rely on the Soviet technology. We are very grateful to the Soviet Union that they came to our rescue when nobody else was giving that technology. But that technology which we got from the Soviet Union in the fifties and early sixties was, roughly by international standards, of the 1930 vintage. Today, if you are talking Of competing in the world in the year of grace 2,000 on the basis of the technology of the thirties, what sort of an India that would be if we have a technology of the 1930 vintage when the rest of the world has the technology of the 2,000 vintage? It was in this background that it was felt necessary that we must create an environment in which our firms can get the advantage of the latest advances in technology.

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This is the background to what has been done to liberalise access for foreign investment. In the past also, we have had foreign technology. But experience all over the world shows that you cannot persuade international firms to part with first class technology if you want them to come "n minority basis. In some cases, in the past, the technology was not given to us because they said 'You are likely to pass it on to the Soviet Union'. Fortunately, that fear is no longer there. I think, the technology is not with Governments. The technology is in the private

sector abroad and if you want to got this technology you have to offer terms which would attract this technology. This, I submit, is the essential motivation in the changes in the industrial licensing policy.

Now, therefore, what we have done through exchange rate adjustment is to create a system of incentives which are conducive to export growth, which are conducive to import substitution. Let it not be said that we have reneged in any way on self-reliance. In fact by what we have done, we are strengthening the incentives for self-reliance. What is selfreliance? If you cannot pay for your imports by your exports, what else is self-reliance? We have set in motion a process by which not today, not within one year, but over a period of four-five years —this gap, big gap, between exports and imports, would become smaller and smaller.

Now, I come to what really the Budget is. You can create all these facilities, but if you do not have fiscal balance, if yon allow inflation to proceed at double-digit rate at which it has been proceeding in the last one year all these new measures of trade policy, industrial policy, etc., would be completely nullified. You cannot transfer resource from one sector to another if every price is rising. This is what was happening. Therefore, to control that situation, we had to apply th* fiscal corrective.

Mr. Kamal Morarka is not here. He asked 'What have you done in this caser. All this was sought to be done by his esteemed friend Shri Yashwant Sinha. It was Shri Yashwant Sinha, I recall, who mentioned last year, in Parliament itself, that the fiscal deficit in 1991-92 ought to be reduced to 6.5 per cent of the GDP. What we have done is, despite fourfive months of lack of any action to mobilise resources—Shri Yashwant Sinha promised that he would do it in February but, for reasons which are well-known to this House. the Budget was not presented-... (Interruptions)

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I will rule out wnatever I use. YOB, please, sit down. Do not create disorder in the House.

SHRIMATI KAMLA SINHA (Bihar): The Congress Party was responsible.

SHRI MANMOHAN SINGH: During this period of five months, no resource mobilisation effort took place. Expenditure has been allowed to go beyond planned. Now, I have to achieve what Shri Yashwant Sinha said he would achieve. I have to do it within a period of seven months. This is the magnitude of the correction. He asked 'Why did you not mention the good economic management that was done in the year of grace 1990, January, 1990, to November, 1990. I do not want to indulge in any partisan politics. But I would like to submit one thing. Today, there is a great worry. I do share the anguish of the House that we have cut on fertiliser subsidy. But if in 1990 the previous Government toad not taken the decision to have these loan waivers which are going to cost to the National Exchequer Rs. 7500 crores, I would not have come before this House to say. "Reduce fertilizer subsidies." Therefore, you have to view this in the totality of circumstances. This is the heritage I am talking about.

SHR1 SUKOMAL SEN (West Bengal): J am on a point of order.

THE DEPUTY CHAIRMAN: I am not allowing.

श्रीराम ग्रवधेश सिंह:*

उपसभापति : श्राप चप रहिए । श्राप बैठ जाइये ।

I am not allowing any point of order. (Interruptions). I am not allowing. It won't go on record.

श्री राम अवधेश सिंह :*

उपसभापति: यह उस पर डिसक्शन नहीं हैं। राम अवधेश सिंह जी बैठ जाइये। ·Not recorded.

श्री राम ग्रवधेश सिंह :*

THE DEPUTY CHAIRMAN: No, no, I am not allowing. It is not going on record.

SHRI DIPEN GHOSH (West Bengal):*

THE DEPUTY CHAIRMAN: Let him finish. I am not listening to anything. Let the Minister complete his speech. Any interruption will not go on record.

SHRI MANMOHAN SINGH: I think a great concern has been expressed about the economic sovereignty of this nation. It has been said that this Budget seek* to destroy the economic sovereignty of this nation, that it has been prepared at the behest of IMF. I think it was one hon. Member, Shri Balanandan who went so far even to say that I have been an employee of the World Bank. I would like to say that let us disagree but let us not be disagreeable. I submit to this House that I have never been an employee of the IMF, that I have never been an employee of the World Bank, I have no international pension. I have a mior pension of Rs. 2000 from the Government of India. Therefore, this thing that was mentioned that I am a pensioner of the IMF, that I have been an employee of IMF or of the World Bank is totally untrue and it is not worthy of this Houae that these charges should be levelled.

Now, I would like to ask, how do you protect the economic sovereignty of a nation which is going bankrupt? Tha only way to preserve the economic sovereignty of this nation is to deal with those causes which have brought us to a virtual state of bankruptcy. If anybody believes that we can spend our way into prosperity, if subsidies can grow year after year, if the productivity of investment in this country can remain as low as it is, if public sector can continue to

be managed the way it is, and men if you still believe that you can retain the econo mic sovereignty of this country, *I* am afraid you are sadly mistaken. Madam, we live a world which is not a morality play, it is a world of power relations. There is a saying in my native language Puniabi:

दंनियां मनदो जोरां नुलख लानत कमजोरां नु

The world respects strength, nobody cares about the weak. In the situation that a country of 850 million we are in today. people with reserves which are not equal to two weeks, if you tell me that you have mechanisms of preserving the economic sovereignty of this nation through imposing more drastic import controls, further squeezing imports I am afraid you have not understood gravity of the situation. In the last seven or eight months we have put on this nation the most savage import restrictions. In a meetnig that the Prime Minister took, he called leaders of the Opposition, I gave them a table which set out the composition of imports and I invited all those honourable leaders to guide us as to what imports can be cut. In the past there may have been some water in imports but I submit to you, Madam, after what has been done in the last seven or eight months, there is no more water in imports and, if you want to cut imports vou will have to cut imports of diesel, you will have to cut impors of petroleum products, you will have to cut imports of fertilizers. I share the concern of these honourable Members about fertilizer subsidies and fertilizer prices but let me tell them, if the confidence in the rupee remains as weak as it has been in the last few months, then, T am afraid, you should be prepared for a drastic cut in the availability of fertilizer. There would be a far greater adverse effect on agricultural production if fertilizer is not simply available rather than if fertilizer prices are raised by the amount that we have done. Therefore, I repudiate this charge that this budget has been prepared at the behest of anybody outside India. This budget has been prepared by us, it is a response to the situation that the people of India face and.

if we had not taken strong corrective measures to correct this fiscal distortion, I think we would have been reneging our responsibility as an effective Government, and I think that would be something which future generations of this country would never have forgiven us.

Now, there have been also charges about our open door policies, monopolies. I think I have answered those questions.

Now there is a general concern here about the inflationary implications of the budget. They said, you have increaed the levies; there is this change in the exchange rate; will it not fan inflation? I do recognize that there are certain cost-push factors which operate in every economy, but it is my conviction that in an economy like ours where foreign trade is only a small national income—our exports part of total are no more than six per cent of our Gross National Product, imports are about 8.5 per cent of our Gross National Product-if the prices of trading goods go up or if some other prices go up, it does not follow that the general price level as a whole mult go up, provided you follow a strong anti-inflationary fiscal and monetary policy. You have my assurance that this year we are going to follow a strong fiscal and monetary policy which would be sending signals that people simply cannot pass on higher costs in the form of increased prices to consumers and, not in one day, not in one month but, I do believe, in the next five or six months you would see positive results of this policy, a definite decline in the inflation rate taking place, if you accept my discipline. But if you use your influence to see that fertilizer prices must be checked, fertilizer subsidies must be restored and, if this House in its wisdom argues that all that I have done by way of fiscal correctives must be reversed, then I think you have to be prepared for an inflation rate which would be far worse which. I think, would hurt the poor people of this country far more than you have ever seen before in this country.

Now, the fertilizer subsidy question: I have already referred to that. Raising the

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price of fertilizer or cutting the subsidy on fertilizer was not a pleasant decision. I do recognize that in a country wherei 70 per cent of our people live in rural areas, one has to be needs, very sensitive to the to aspirations, of the rural areas and nothing should be done to hurt the cause of higher agricultural production. But I do believe, Madam, that bur farmers are also patriotic. They have carried on the burden of keeping this country afloat for centuries. Where wcul3 this country have been but for the valiant efforts of our farmers since 1966? In 1966 this nation was living, as somebody put it, from ship to mouth, and today we are self-sufficient. India will be eternally grateful to our farmers. I am sure, if you explain to the farmers the dire necessity of sacrifices today in the cause, greater cause, of keeping India afloat, of making India once again an internationally creditworthy nation, our farmers will respond appropriately to the challenge. They have been making sacrifices in the past, and they would be making, they would be willing to do so again.

The question is: What is it that the political processes are up to? If the political processes are simply a means of hand-out to people, if politcal processes are reduced merely to proliferating the subsidy culture, I think that does not do justice to the dignity of the Indian people. Our people do not want subsidies. They want services, and it is this quality of services that we will provide to our people.

I do agree with some hon. Members, Shri Ahluwalia, for example, who said that you must do something to raise the purchasing power of the poor people. When we talk of modernising our industry, when we talk of a more dynamic export sector, well, what is the purpose? The puropse is that all these mechanisms, all these instrumentalities must be used to improve the quality of living. Where are the people of India? Seventy per cent of our people live in the rural India. If the economy grows faster, if the revenues grow faster, we will use those revenues to plough them back in agriculture, into quality social services, into quality extension services, into quality roaas. uver time you would see in notices new mecha nisms which will reduce this terrible and growing urban-rural divide. I think that is the strategy of this Budget. We need to set in motion this corrective because we need money for helping the rural India to grow faster. There has been the need for social services, for infrastruc ture for the rural India, which have not been met fully in the past. They can be met only if your economy grows fast, if the fiscal system is healthy so that larger resources can then be ploughed back into our rural areas.

So, this Budget, I submit to you, Madam, is generally a pro-poor Budget. It is a prorural sector Budget because in the pattern of industrialisation that has been followed in the past in this country it has been a pattern which has discriminated very heavily against the agricultural sector because protection after all is helping some at the cost of another. If you protect industry, at whose cost are you protecting it? It is mainly at the cost of agriculture. Now we want to reverse that process so that our people in the rural areas can also share the benefit of prosperity.

I do not know whether it was in this j House or in the other House, I think some hon. Member mentioned that in the year 1950 agriculture's share in the national income was about 50 per cent and that agriculture's share of the population was I about 70 per cent. Today agriculture's I share in our national income is 32 per cent, but agriculture's share of population is still 67 per cent or so. That, he said, shows that the rural-urban divide has been widened. I share that concern. Buf why has it been widening? I submit to this House that it is this policy of reckless import substitution. indiscriminate import substitution which has penalised agriculture, which has in the process contributed to accentuations of urban rural disparities. It is our intention over a period of time, over three to five years period to reverse this direction so that the fruits of development would reach the rural masses of this country also.

I submit to you, therefore: please do not misunderstand, simply because I have

out the fertilizer subsidy, that this Government is not concerned abuot the welfare of the rural areas. In fact, the grand design behind this Budget is precisely to set in motion the process which would reduce and ultimately eliminate this gap between the urban and the rural India. That precisely is the strategy which led me to say that despite our serious fiscal difficulties, we should remove all excise duties on agro-processing activities so that employment can grow in rural areas, so that rural industrialisation gets a new life. Also, I hope, in the process the housewives in the urban areas would also get some relief. So, this has been the broad strategy of the Budget. I have explained what we have done on fertiliser, its rationale as to why it was absolutely necessary in the circumstances.

Several hon. Members have commented on the black money.

SHRI SURENDRA SINGH THAKUR (Madhya Pradesh): One Minute, Madam.

THE DEPUTY CHAIRMAN: No interruptions. Let him finish. I am not allowing anybody. No, please. I am not allowing. I don't allow disorder when the Finance Minister is speaking. Maybe you have a very important point, but not now. Not even for one second or a moment. Please let him finish first

SHRI MANMOHAN SINGH: Let me. finish. Then you can put questions and I will answer those questions. (Interruptions')

THE DEPUTY CHAIRMAN: After he finishes, I won't mind, but not now, Mr. Ratnakar Pandey, please don't interrupt. He can answer questions after he finishes. Not now

SHRI MANMOHAN SINGH: People have talked about black money. I think the concern that has been expressed in this House about black money is a concern that I share, but let us ask why is this black money generated? I think in many ways controls are at the source of the generation of the black money. We have, therefore, begun a process which cuts the black money at the root. Thi9

nexus that exists between dishonest industrialists, dishonest civil servants and dishonest politicians we want to break. (Interruptions)... We are going to break-it (Interruptions).

THE DEPUTY CHAIRMAN: Ram Awadhesh Singh Ji, please sit down. I am not permitting you. Please sit down. (Interruptions). Please don't write. It is not going to be recorded. Let him finish. Then you can speak.

SHRI MANMOHAN SINGH: I think it was President Eisenhower who once talked about the industry-military nexus. Here also I think the nexus between dishonest industrialists, dishonest civil Servants and dishonest politicians has to be broken. We want to break that nexus. (Interruptions). What we are saying is that by removing these controls we are cutting at the root of the generation of black money. The second source.... (Interruptions).

SHRI GURUDAS DAS GUPTA (West Bengal): Withdraw all controls and I will compliment you. (Interruptions).

THE DEPUTY CHAIRMAN: Mr. Gurudas Das Gupta, you can give your compliments afterwards.

SHRI MANMOHAN SINGH: The second source for generation of black money is the tax system and the vast amount of tax evasion in the country. Because of shortage of time at my disposal I could not do much, but I have promised to do so in my Budget speech. Portfolios were announced on the 24th. Never in the history of India the Budget has been prepared in such a short period of time. I had to devote half of my time on fire-fighting operations keeping this country afloat, seeing that there is no default. In this month, therefore, I did not have time to reflect a great deal on the type of tax-structure that this country should have, but I have a vision of that. I have outlined it in my Budget. Quoting Prof. Kaldor I said: No civilised society should have a marginal income-tax rate of more than 45 per cent. We must not have a tax structure which places a premium on honesty. There should be a progressivity in the tax sys[Shri Manohar Singh]

tern, but the tax system should also be moderate so that the people have an incentive to stay honest. You have my assurance that in the years to come we will work out the details of that tax structure which cuts at the root of the generation of black money. We have begun the process of cutting at the root of black money by removing the cobwebs of control. We will pursue this. We will persist with this till such time as we shall overcome this problem.

ा **डा० धर्बेबरार ध्रहमद**ः मे**ड**म, प्लाइंट श्राफ इस्फारमेशन ।

उपसभापति : नहीं कोई प्वाइंट नहीं । आपने एक दफा बोल दिया है।

No information just now. He is giving all the information. You can ask later on. Please sit down. .. (*Interruptions*).. I am not permitting anybody. I will permit you later on.

SHRI MANMOHAN SINGH: Mr. Morarka seems to be unhappy, unfortunately he is not here. He is unhappy because he does not like deregulations. He does not like our being nice to the Nonresident Indians. He does not like what we are doing by way of industrial Licensing. Then he says: "Well, you have a Minister who is a non-politician and whenever you have a Minister who was not a politician, this country has been in trouble." To him, I want to nay one thing that this politics is what Mr. Morarka was doing while he was in the Prime Minister's office. I do not want to be part of that politics. Therefore, if politics is an instrument, a purposeful instrument of social change, then, I can assure him that I understand the nature of that politics, the compulsions of that politics. I understand political processes. I have not got my hair grey sitting in the sun. I have worked with some greatest minds in this country. I have served all the Prime Ministers of this country since Indiraji's time. I have served some of the greatest Finance Ministers —some of them are sitting here. Therefore, I am not babe. Therefore, dont

please under-estimate me. I da believe ia politics as an instrument of social change. I don't believe in politics as an instrument of self aggrandisement. That politics, I will oppose. That politics you can have assurance from me, I will never practise. ... (Interruptions) ...

IHE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, no ... (Interruptions)...

MANMOHAN SINGH: One last SHRI word. I think issues of the public sector have been raised, public versus private sector. Now, is the policy of our Government? The policy of this Government is not to deny the public sector its rightful place in our economy. Our own view is that a public sector which makes profit is a great national asset because profits in every dynamic society perform two functions. They are a source of accumulation. It is out of them that investment can grow. But they are also a source of income distribution. Now if profits are socialised, if the public sector makes profit then, it kills two birds with one stone, it accelerates the process of accumulation. It also at the margin reduces inequalities. Therefore, we want to work towards the public sector which is efficient which makes profit and that public service, that public sector if it comes about, we will support. But if it functions in a manner in which year after year, there are losses, them, I submit to this House that public sector is not performing its historic role that Panditji had in mind. That sort of public sector which accumulates losses year after year is a drag on the economy. Now, we do not want a public sector of that sort. Therefore, we are positively for a dynamic public sector a public sector which makes a positive contribution to the processes of accumulation, to the reduction of income inequality but not for a public sector which is a drag on the national economy. This is the public sector philosophy which guides us in our industrial policy. This is the policy which would be the guiding factor as we formulate our policy.

Now Madam, these were, in my opinion, some of the points that were raised. There were several other points of details. I have not been able to deal with all those points in this but I think we have a lot of time, When the Finance Bill and other matters come up we can reflect on all these issues.

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But I would say one thing. The crisis that we face is a crisis of the magnitude that no single party working by itself can resolve. The Prime Minister has been mentioning more than once that we need the collective will of all the people of this country to meet this crisis. (Interruptions).

THE DEPUTY CHAIRMAN: We are not going to have any debate after he finishes. Let him finish first. Please do not interrupt.

SHRI MANMOHAN SINGH: How can we meet this crisis? You cannot meet this crisis by weakening the self-confi dence of the people of India, by destroy ing the self-Confidence of this country, creating an atmosphere Uttar hopelessness. I think we have to build that self-confidence. We are a country of 850 million people. We are in serious difficulties. But we are capable of coming out to build a new India, a new India which would be worthy of our dreams, an India of the ideals for which Gurudev Tagore worked and spoke. I quote his words:

"Where the mind is without fear and the head is held high; Where knowledge is free;"

"Where the world has not been broken up into fragments by narrow domestic walls;

Where words come out from the depth of truth; (Interruptions).

THE DEPUTY CHAIRMAN: Order. Somebody is speaking. You should have some common sence to listen to him at least. What is this? (Interruptions). All right. He is quoting Tagore. Why should you object?

SHRI GURUDAS DAS GUPTA: He has said 'Gurudev'.

THE DEPUTY CHAIRMAN: Yes he said 'Gurudev'.

SHRI SUBRAMANIAN SWAMY: He wants him to quote Karl Marx.

SHRI MANMOHAN SINGH: Where the clear stream of reason has not lost its ways into the dreary desert sand of dead habit;

Where the mind is led forwardby Thee into ever widening thought aad action;

Into that heaven of freedom, my father, let my country awake."

That is the inspiration, that is the mo tivation, behind this Budget. Thank you,

SHRI DIPEN GHOSH: Madam, I want to seek a clarification. (Interruptions),

THE DEPUTY CHAIRMAN: Everyone should sit down first. (Interruptions) We are not going to start a second debate. I am not going to allow everyone. I will identify two three people and that is all.

SHRI CHIMANBHAI MEHTA (Gujarat): But you promised.

THE DEPUTY CHAIRMAN: I promised not to everyone. I did not promise to everyone. No.

SHRI R. K. DHAWAN (Andhra Pradesh): Madam, please give me one minute.

SHR1 CHIMANBHAI MEHTA: Madam, you have promised.

THE DEPUTY CHAIRMAN: You were a Minister. You should know about what the Chair promises.

SHRI CHIMANBHAI MEHTA: We did not interrupt him. And you promised those who interrupted... (Interruptions).

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THE DEPUTY CHAIRMAN: We have had a long discussion on the Budget and definitely, most of the Members participateld. (Interruptions).

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DR. ABRAR AHMED: Madam, I am on a point of information.

THE DEPUTY CHAIRMAN: Just question, no speech.

डा अवरार अहमदः मैडम हमारे देश में एक हजार करोड रुपये ने ज्यादा बकाया आयकर वाले 640 आदमी हैं जिन पर एक करोड से ज्यादा ग्रायकर बाकी है ऐमे 640 ग्रादमी है ग्रीर उन पर तीन हजार करोड ने ज्यादा ब्रायकर का पैशा बाकी है। तो माननीय मंत्री जी ने कहा कि वह काले धन को तो सफेट करवाना चाहते हैं. पर जो अफेद धन भारत सरकारका ड्यू है तीन हजार करोड़ इपया, भिर्फ 640 ब्रादिमयों पर, जिन पर एक करोड़ से ज्यादा कर है, छोटों की बात नहीं कर रहा ... (ब्यवधान)

उपसभापति : वस हो गया, मैंने शमझ लिया।

डा० ग्रवरार ग्रहमदः माननीय वित्त मंत्री जी, वह तीन हजार करोड़ रुपय को वसुल करने के लिये क्या करगे. जिससे बहत भारा रिलीफ दे सकते हैं। बहुत से जो छोटे-छोटे हमने कर लगाये उसमे उनकी पृति हो सकती है।

उपसभापति: वन-वम हो गया।

THE DEPUTY CHAIRMAN: Shri R. K. Dhawan (Interruptions). I will identify, I cannot call two people at the same time. I will allow Members from this side also. Those whom I identify will be getting a chance. We are not having a debate again.

SHRI R. K. DHAWAN: Madam Deputy Chairman I want to take just one or two

As I could understand from the speech of the hon. Finance Minister, the criteria for having public sector is based on profits and losses. It means that any public sector organisation which is making looses will not be there. Does he mean to suggest that tomorrow if the Railways start making losses, they will be privatised?

The second thing I have in my mind is that he is saying that they are following the policies of Panditji. If you go by the Industrial Policy Resolution of 1956 and what is stated in that about the public-sector undertakings, you wilt find that public- sector undertakings are incurring losses. I will just read two lies. This is a policy, a declared policy of Pandit Jawaharlal Nehru in 1956 and that states:

"It is expected that public enterprises will augment the resources of the State and provide resources for further development in such States, but such enterprises may sometimes incur losses. Further, public enterprises have to be judged by their total results and in their working they should hare the largest possible measure of freedom."

Pandit Nehru did not say that public sector will not incur losses. And what has happened? The various private companies which have been taken over, for successive years, they have been incurring losses. What is his reply to that? That.s all I want to know.

SHRI DIPEN GHOSH: Madam Deputy Chairman, I appreciate Dr. Singh's reply, and particularly when he was speaking about his concern for the poor people, particularly ithe poor failmersi living in the rural areas in connection with subsidy on fertilisers. They can's cut the subsidy on fertilisers. Mr. Finance Minister has promised that he would see that a rise in support price is given. Mr. Balram Jakhar is here who happens to be a farmer and also happens to be the Agriculture Minister, but, Madam, it is true that there have been cuts in subsidy on fertilisers. The Finance Minister has promised an increase in the support price so

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THE DEPUTY CHAIRMAN: Mm Sinha will allow ...(Interruptions)...! you. I will allow you one by one... (Interruptions)... Just a minute'. Mrs. Sinha. ..(Interruptions).. Please take your seats.

श्रीमती कमला सिम्हा : उपस्थापति महोदया वित्त मंत्री महोदय ने कहा है कि वे रूरल अवंन डिस्पेरिटी को दर करने का प्रयास करेंगे जो ग्राज तक चली ग्रा रही है। महोदया उन्होने यह भी कहां कि किसानों की श्रायिक स्थिति को सधा-रने के लिए जो खेती की उपज है उसे जरूरत पड़ने पर विदेशों को भी भेजा जाएगा । मैं उनसे एक ही बात जानना वाहती है कि क्या हमारे देश में इतना अन्त पैदा होता है कि इस देश का प्रत्येक व्यक्ति जो गरीबी की रेखा के तीचे रहता है। वह दो बक्त भरपेट खाना खा सके ? महोदया में यह भी जानना चाहती है कि हमारा अनाज का पर कैपिटा बोडक्शन कितना है ?

SHRI SHABBIR AHMAD SALA-RIA: Madam, I have only one question to ask. (*Interruptions*).

THE DEPUTY CHAIRMAN: Shri Jagesh Desai(Interruptions)....

Just a minute. I can't allow two persons at a time. Let Mr. Jagesh Desai seek clarifications.

SHRI JAGESH DESAI; Madam Deputy Chairperson, I have got two points. One is, the Minister has talked about disinvesment in the public sector. In his speech, the words "other persons for taking shares in. the public sector" are not there, whereas in the Industrial Policy it is "mutual funds, employees, other persons." The words "other person*" are also there...

SHRI YASHWANT SINHA (Bihar): General public.

SHRI JAGESH DESAI: Yes, the words "general public" are not there in your speech. but it is mentioned in the Industrial Policy. What is the real thinking of the Government whether in the public sector also for disinvestment purposes it will allow the general public or not? Secondly, I want to know whether shares in selected industries are going to be taken for that purpose ...(Interruptions).

THE DEPUTY CHAIRMAN: Not everyone.. I am not allowing everyone. (*Interruptions*)... No party basis. There is no question of party. (*Interruptions*)....

SHRI JAGESH DESAI: You will make it compulsory .. (InterruptioTis) . .and on profit-making company you will put a condition. .(Interruptions) ...

THE DEPUTY CHAIRMAN: I am not taking it on the party basis Otherwise we will have another (Interruptions).. debate. It over. (Interruptions)... Order. (Interruptions).

SHRI JAGESH DESAI: Madam, I would like to know from the hon'ble Minister.. (Interruptions) ...

THE DEPUTY CHAIRMAN; I am not takking it on party basis. Please

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don't insist on that. {Interruptions) I am It is {Interruptions) . not. over. and it is One more person over. listen. {Interruptions}....Please It is entirely up to the Chair to decide who would speak. {Interruptions}... Please don't interrupt. {Interrup tions)..on clarification. {Interruptions).. Mr. Desai, please now con clude. {Interruptions}...Sit down. Take your seat. (Interruptions)..

SHRI JAGESH DESAI; The Finance Minister in his Budget speech has said that industrialists are making huge profits. .. (Interruptions).. That is what you have said in your Budget speech. Here what I am saying is that you have budgeted that the revenue from professional tax will fetch Rs. 1,000 crores. I would like to know what the reason is for that. (Interruptions)...

THE DEPUTY CHAIRMAN-. Mr. Desai, please conclude. {Interruptions}...

SHRI JAGESH DESAI: Yes, Madam I am concluding [Interruptions') ...

THE DEPUTY CHAIRMAN; Otherwise X will close the discussion. (Interruptions)...

SHRI JAGESH DESAI; In the Budget estimate for 1991-92 the revenue... (Interruptions) at Rs, 5,400 crores. I want to know whether in 1990-91... (Interruptions)....

THE DEPUTY CHAIRMAN; Why not? It is entirely up to the Chair who is presiding over to recognise or not to recognise. You know it better than I do {Interruptions}... I am going to impose my right. That is it. (interruptions) ... I am going to impose my right. You do what you like. {Interruptions... I am not allowing. {Interruptions} ... I am not allowing please. Now, you are the .Leader of the Opposition. You can understand. {Interruptions}... I am not allowing {Interruptions}... I am not allowing. No I don't allow. {Interruptions}... Nobody, {Interruptions}... Now, Mr.

Desai, bcs. Enough. Please sit down, {Interruptions}.. Enough is being said, please. Mantriji... {Interruptions}. Order. {Interruptions by Shri S. Jaipal Reddy.)..i never told anything to you. It is on record. I never said a word to you. So, please don't put wrong things on the record that I promised you. I never promised you-{Interruptions} ...

SHRi S. JAIPAL REDDY (Andhra Pradesh): Madam, you told that, [Interruptions] ...

THE DEPUTY CHAIRMAN: No, please. {Interruptions}... Please dont' (Interruptions)... No. please sit down. Just sit down. {Interruptions}... I am not allowing another discussion in this House {Interruptions}... I am not allowing {Interruptions}... I am not allowing. Please sit down. {Interruptions}...

श्री राम अवधेश सिंह: मैं भी एक सबाल पुछना चाहता हं।...(•यवधान)

THE DEPUTY CHAIRMAN: Order. (Interruptions).. If I allow you, as I told you, everybody will rush. That is why I am restricting...

THE DEPUTY CHAIRMAN: On another issue I will allow you Please. (Interruptions).. I will allw you on another issue. Sit down. (Interruptions) Take your seat, please. (Interruptions) I will allow you on another issue. सब लोगा ने डिक्ट पर बोल दिया है। स्नाप लोग केर जाए. (ब्यवधान) सब लोग बोल चुके हैं मंदी जी आप जवाब दीजिए। ... (ब्यवधान)

श्री शब्बीर श्रहमद सलारिया : चार ग्राद-मियों ने चार अवाल पूछने है ... (व्यवधान)

Please sit down. {Interruptions)...

मंत्री जी को जबाब देने दीजिए।(व्यवधान) SHRI MANMOHAN SINGH; Madam, several questions have been raised... (Interruptions)...

THE DEPUTY CHAIRMAN: You reply. (Interruptions)... .Please, you reply. (Interruptions). You please reply. Dont worry (Interruptions)... I said, you reply. (Interruptions)...

SHRI MANMOHAN SINGH: Madam, several questions have been raised . . . (Interruptions) ...

THE DEPUTY CHAIRMAN; Anybody who is speaking without my permission is not going on record. He has to speak (Interruptions)...

SHRI MANMOHAN SINGH: I expect the hon'ble Members... (*Interruptions*) ...

A HON'BLE MEMBER; Madam, we cannot hear: (Interruptions)..

THE DEPUTY CHAIRMAN: Never mind, if you can't hear. Everything is over. (Interruptions),...

SHRI MANMOHAN SINGH:... to deal with people who have... (*Interruptions*)...

THE DEPUTY CHAIRMAN: No. Mr. Finance Minister, please. (Interruptions)... That matter is over now. (Interruptions)... Don't interrupt, please go back to your seat. (Interruptions). ...

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, I should be given a chance.

THE DEPUTY CHAIRMAN: No, you So back to your seat.

DR. YELAMANCHILI SIVAJI; No, I should be given a chance. The Minister referred to my name in the course of his reply. There is a communication gap. I should clearify It.

THE DEPUTY CHAIRMAN: Go back to your seat

DR. YELAMANCHILI SIVAJI; I should be given a chance for personal explanation.

THE DEPUTY CHAIRMAN: You should first seek Chairman's permission for giving a personal explanation. You write to th© Chairman. Then I will allow you if the Chairman permits, (Interruptions) Nobody is going to reply to your questions in this way. (Interruptions) Mr. Finance Minister, you continue your answers.

मंत्री जी श्राप बोलिये। (व्यवधान)

You will have to learn to speak amidst interruptions in Rajya Sabha. (Interruptions)...

Now the discussion on the Budget is over. We will take up the Statutory. Resolution seeking disapproval of the Consumer Protection (Amendment) Ordinance, 1991, and the Consumer Protection (Amendment) Bill, 1991. Mr. S, S. Ahluwalia to speak on his resolution. (*Interruptions*)

You have denied yourselves replies to your own questions. Now we have taken up the next item.

DR. YELAMANCHILI SIVAJI: Since I am not permitted to speak, I am going out.

THE DEPUTY CHAIRMAN; Okay, walk out.

(At this stage the **honourable** Member left the Chamber.)

THE DEPUTY CHAIRMAN; I won't allow any Minister to speak in such a disorder because it is a disrespect to the House. Mr. Ahluwalia, I have called your name, please speak What happened to your voice?

SHRI JAGESH DESAI: Let the Minister complete his replies.

THE DEPUTY CHAIRMAN; No, I am not permitting. I have moved te another business. Mr. Desai, please take your seat. Mr. Ahluwalia, why don't you speak? I have called your name. What happened to your voice today? It only comes after the Question Hour